

ORISSA HIGH COURT
FILING REPORT AS ON :16/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005544/2023	BINOD BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /93 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000468/2023
2	BLAPL/0005545/2023	JEROBIYAM@JERU GAMANGO VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	R.UDAYAGIRI /107 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000093/2021
3	BLAPL/0005546/2023	DEBARAJ BEHERA @ RAJ VS STATE OF ODISHA	KAMALA LOCHAN PANDA VS	GOSANINUAGAM /35 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000296/2023
4	BLAPL/0005547/2023	PRASHANTA KUMAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GOSANINUAGAM /113 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000796/2023
5	BLAPL/0005548/2023	HINA PANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	POLASARA PS /460 /2022 ADJ,KODALA(Ganjam) Spl/0000010/2022
6	BLAPL/0005549/2023	DILIP DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /4 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000005/2020
7	BLAPL/0005550/2023	ARUN KUMAR DIGAL @ MUNA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /4 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000005/2020
8	BLAPL/0005551/2023	TOFAN KUMAR MALLICK @ TOFAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /199 /2022 () //
9	BLAPL/0005552/2023	RAGHUNATH DAS @ RAGHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAYAGARH SADAR /186 /2022 () //
10	BLAPL/0005553/2023	JITU @ JITENDRA PRADHAN VS STATE OF ODISHA	P.K.SAHOO VS	MAHABIROD /15 /2023 () //
11	BLAPL/0005554/2023	HALIMA @ HALIMA KHATOON VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BELPAHAR /95 /2023 () //

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12	BLAPL/0005555/2023	AYUB KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BELPAHAR /95 /2023 () //
13	BLAPL/0005556/2023	AJIT PERA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
14	BLAPL/0005557/2023	SABITA MOHAPATRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
15	BLAPL/0005558/2023	DUSHASAN DEEPA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
16	BLAPL/0005559/2023	BIDIKA KUMAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /49 /2022 () //
17	BLAPL/0005560/2023	YALIYO BIDIKA @ YALIO BIDIKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /49 /2022 () //
18	BLAPL/0005561/2023	OMKAR MUDULI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NEMALO /219 /2022 () //
19	BLAPL/0005562/2023	SATYABAN CHHATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /173 /2021 () //
20	BLAPL/0005563/2023	KANAYA BISWAS @ KANAI BISWAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHITRAKONDA /106 /2021 () //
21	BLAPL/0005564/2023	LACHHAYA PUSURU @ PUSURU LACHANA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /7 /2019 () //
22	BLAPL/0005565/2023	SANJAYA SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /96 /2020 () //
23	BLAPL/0005566/2023	BHIMA PUJARI	SARBESWAR SAHOO	MATHILI /176 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005567/2023	GOPAL SINGH	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005568/2023	DUSHASAN SWAIN	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005569/2023	JAGABANDHU KHARA	JUGALA KISHORE PANDA	CHITRAKONDA /119 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005570/2023	RAMESH BHOI @ LANDA	PRAJIT KUMAR PRADHAN	SUBALAYA /33 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005571/2023	DHRUBA NAG	NAKULA NAIK	KESINGA /390 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005572/2023	RANJAN KUMAR SAHU	BIRAJA PRASANNA DAS	TARBHA /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005573/2023	SATRUJIT SINGH @ BABU	SATYABRATA DASH	BADACHANA /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005574/2023	RADHA NAHAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /495 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005575/2023	DHIREN NAYAK	SUSANTA KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005576/2023	JYOTSHNA DAS	MD ARIF KHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005577/2023	TAPAN PATTANAİK	RAKESH KUMAR DAS	SAMBALPUR TOWN /128 /2023
		VS	VS	()

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35	BLAPL/0005578/2023	STATE OF ODISHA P.DEVA REDDY @ PATNA DEBARAJ REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /168 /2023 ()
36	BLAPL/0005579/2023	STATE OF ODISHA JHARANA MISHRA VS	SURYAKANTA DWIBEDI VS	// ODAGAON /142 /2022 ()
37	BLAPL/0005580/2023	STATE OF ODISHA TAPAN PATTANAİK VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /125 /2023 ()
38	BLAPL/0005581/2023	STATE OF ODISHA MANAS HARIJAN VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /89 /2023 ()
39	BLAPL/0005582/2023	STATE OF ODISHA BANSIIDHAR BEHERA VS	BIKASH KUMAR DASH VS	// BIRMITRAPUR /31 /2014 ()
40	BLAPL/0005583/2023	STATE OF ODISHA SHANKAR DEHURI VS	NIRANJAN HOTA VS	// ULLUNDA /29 /2022 ()
41	BLAPL/0005584/2023	STATE OF ODISHA AJAYA SAHU @ JITU VS	GOURAV MOHANTY VS	// CHOUDWAR /343 /2019 ()
42	BLAPL/0005585/2023	STATE OF ODISHA SARJU MEHER VS	SURYAKANTA DWIBEDI VS	// / /0 ()
43	BLAPL/0005586/2023	STATE OF ODISHA NIRANJAN BEHERA VS	DILIP KUMAR SAHU VS	// BADABAZAR /124 /2023 ()
44	BLAPL/0005587/2023	STATE OF ODISHA BANTI @ BISWANATH MAJHI VS	SURYAKANTA DWIBEDI VS	// KHATIGUDA /25 /2023 ()
45	BLAPL/0005588/2023	STATE OF ODISHA MAMAN SARKAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// / /0 () //

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46	BLAPL/0005589/2023	GAJENDRA SINGH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MUNIGUDA /139 /2022 () //
47	BLAPL/0005590/2023	GOPAL @ GOPAL LAL GURJAR VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /52 /2023 () //
48	BLAPL/0005591/2023	HEENA MAJHI @ HENA MAJHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BADAGODA P.S. /317 /2022 () //
49	BLAPL/0005592/2023	M. CHITIBABU DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /101 /2022 () //
50	BLAPL/0005593/2023	RANJAN @ RAJAN @ BISWAJIT JENA VS STATE OF ODISHA	REBATI LATA PANDA VS	NIMAPADA /254 /2022 () //
51	BLAPL/0005594/2023	SUSHANTA PUTEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAPRAKHOL /48 /2023 () //
52	BLAPL/0005595/2023	SRABAN KUMAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI GRPS /116 /2022 () //
53	BLAPL/0005596/2023	DIPAK KUMAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI GRPS /116 /2022 () //
54	BLAPL/0005597/2023	KILLO PURUSATI @ PURUSATI KHILLO @ PURUSHUBHAS MOHANTY VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /145 /2022 () //
55	BLAPL/0005598/2023	ASTAM MANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
56	BLAPL/0005599/2023	MADHUSUDAN PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BOUDH /72 /2021 () //
57	BLAPL/0005600/2023	DAKTAR BANCHHOR	AMIT PRASAD BOSE	BHATILI /269 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005601/2023	AJIT BEHERA	AKSHAYA KUMAR SAHOO	KHARIAR /214 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005602/2023	SAMUEL NAG	AKSHAYA KUMAR SAHOO	KOMNA PS /139 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005603/2023	KELU @ SUKANTA KUMAR BEHERA	AKSHAYA KUMAR SAHOO	CHANDAPUR /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	CMP/0000568/2023	MANOJ KUMAR NAIK	MOHAMMED MUSTAQ ANSARI	//
		VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		RAJINIKANTH SETH		RFA/0000005/2023
62	CMP/0000569/2023	SANJAY GUPTA	BIJAY KUMAR MOHANTY	//
		VS	VS	()
		MUNI BAI		//
63	CONTC/0003452/2023	HIMANSHU SEKHAR DAS	SARADA PRASAD DASH	//
		VS	VS	()
		AHALYA PATRA, SARAPANCH, ACHUTIPUR, BALASORE		//
64	CONTC/0003453/2023	RABINARAYAN NAYAK	ADV.	//
		VS	VS	()
		SATYABRATA SAHOO, ADDL. CHIEF SECY., FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT/		//
65	CONTC/0003454/2023	PRAFULLA KUMAR KHATUA	adv.	//
		VS	VS	()
		JASHMIN PATTNAIK, O.A.S.		//
66	CONTC/0003455/2023	GANGADHAR SETHI	ADV.	//
		VS	VS	()
		JASHMIN PATTNAIK, O.A.S.		//
67	CONTC/0003456/2023	ABHAYA KUMAR PARIDA	ADV.	//
		VS	VS	()
		JASHMIN PATTNAIK, O.A.S.		//
68	CONTC/0003457/2023	ALEKH KUMAR BARIK	ADV	//
		VS	VS	()

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69	CONTC/0003458/2023	JASHMIN PATTNAIK, O.A.S. HRUDAYA CHANDRA DAS VS	ADV VS	// // 0
70	CONTC/0003459/2023	SATYABRATA SAHU, I.A.S. M/S.MISRILALL MINES PVT. LTD., KOLKATA VS	SATYA MOHANTY VS	// // 0
71	CONTC/0003460/2023	DEORANJAN KUMAR SINGH, IAS GOPABANDHU DASH VS	ADV. VS	// // 0
72	CONTC/0003461/2023	S.ASWATHY, IAS SHEAK WASHEK ALLI VS	ARABINDA TRIPATHY VS	// // 0
73	CONTC/0003462/2023	BISHNUPADA SETHY, I.A.S. PUSPALATA PRADHAN VS	ADV. VS	// // 0
74	CONTC/0003463/2023	S.ASWATHY, IAS KHITISH CHANDRA BHOI VS	ARABINDA TRIPATHY VS	// // 0
75	CONTC/0003464/2023	BISHNUPADA SETHY, I.A.S. SURESH CHANDRA PATEL VS	ARABINDA TRIPATHY VS	// // 0
76	CONTC/0003465/2023	BISHNUPADA SETHY, I.A.S. RAJENDRA MUNDA VS	ADV VS	// // 0
77	CONTC/0003466/2023	PRAVASH CHANDRA DANDASANA, SUB COLLECTOR, SAMBALPUR PARBATI SAHOO VS	DEBENDRA DHAR VS	// // 0
78	CONTC/0003467/2023	DEEPAK KUMAR MOHANTY, DIRECTOR OF MINES, ODISHA BHARAT KESARI MOHANTY VS	ADV. VS	// // 0
79	CONTC/0003468/2023	VIJAY AMRUTA KULANGE SUDARSHAN MOHANTA VS	ADV VS	// // 0
		SUJIT KUMAR ROULA, CIRCLE JAIL SUPDT., BARIPADA		//

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80	CONTC/0003469/2023	PRANA KRUSHNA PRASAD VS SANJAY SINGH, IAS	ADV. VS	// 0 //
81	CONTC/0003470/2023	ANIL KUMAR SAHU VS BANSHIDHAR MOHANTY, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
82	CONTC/0003471/2023	ADITI PANDA VS SARAT KUMAR MAJHI, CONTROLLER OF EXAMINATION, BBSR	KAUSHAL HUSSAIN VS	// 0 //
83	CONTC/0003472/2023	AMLAN JYOTI PATRA VS ABHIMANYU BEHERA, OAS	ADV. VS	// 0 //
84	CONTC/0003473/2023	R.JYOTI REDDY VS RASHMI RANJAN DAS, BRANCH MANAGER CUM INCHARGE OF NONMOTERS CLAIM SETTLEMENT/	RAMAKANTA SAHOO VS	// 0 //
85	CONTC/0003474/2023	MANOJ KUMAR MALLIK VS K.SUDHARSHAN CHAKRABARTY, I.A.S.	ADV VS	// 0 //
86	CONTC/0003475/2023	JNANMANDAL FOUNDATION, CUTTACK VS DILLIP KUMAR ROUSTRAY, DIRECTOR, DEPT. OF CULTURE, BBSR	SUBHASREE MOHANTY VS	// 0 //
87	CONTC/0003476/2023	TRINATH GAUDA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
88	CONTC/0003477/2023	ADWAITA KUMAR BISWAL VS ANU GARG, , PRINCIPAL SECY., W.R. DEPT.	ADV. VS	// 0 //
89	CONTC/0003478/2023	JITENDRA KUMAR BISWAL VS GAJAPATI MAHARAJA DIBYA SINGHA DEB, CHAIRMAN, SHREE JAGANNATH TEMPLE, PURI	GOUTAM KUMAR ACHARYA VS	// 0 //
90	CONTC/0003479/2023	DINESH KUMAR BAG VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	CONTC/0003480/2023	PARAMANANDA RATH	ADV.	//

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		VS	VS	0
		BISHNUPADA SETHI, IAS		//
92	CONTC/0003481/2023	HERMINA KULLU	ADV.	//
		VS	VS	0
		DR. SAROJ KUMAR MISHRA, C.D.M. AND P.H.O., SUNDARGARH		//
93	CONTC/0003482/2023	SUDHANSUBALA PANDA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
94	CONTC/0003483/2023	DHRUBA CHARAN SAHOO	ADV.	//
		VS	VS	0
		SUKANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR		//
95	CONTC/0003484/2023	SULOCHANA BAIRISHAL	ADV.	//
		VS	VS	0
		SUKANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
96	CONTC/0003485/2023	BANDITA MOHANTY	ADV	//
		VS	VS	0
		SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
97	CONTC/0003486/2023	NIRUPAMA MISHRA	ADV	//
		VS	VS	0
		SUKANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
98	CONTC/0003487/2023	NALINI KUMARI SWAIN	ADV.	//
		VS	VS	0
		SUKANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA		//
99	CONTC/0003488/2023	SRIKUMAR SUKLA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		BADRINARAYAN ADHIKARI, DIRECTOR NEWS AND RNU HEAD DOORDARSHAN KENDRA, BBSR		//
100	CONTC/0003489/2023	BISWAJIT DASH	ADV.	//
		VS	VS	0
		SGT V.K.SINGH, DIRECTORORATE OF AIR VETERANS, AV 111 (APPEALS), NEW DELHI		//
101	CONTC/0003490/2023	NRUSINGH CH.PRADHAN	PRASANNA KUMAR NANDA	//
		VS	VS	0
		DR. SUJOY LAL THAOSEN, IPS		//
102	CONTC/0003491/2023	SEFALI MOHAPATRA	ADV	//
		VS	VS	0

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103	CONTC/0003492/2023	BISHNUPADA SETHY, I.A.S. PUSPARANI PRADHAN VS	ADV VS	// // ()
104	CONTC/0003493/2023	BISHNUPADA SETHY, I.A.S. BISHNU CHARAN MOHANTY VS	ADV VS	// // ()
105	CONTC/0003494/2023	BISHNUPADA SETHY, I.A.S. LOKANATH PANDA VS	ADV VS	// // ()
106	CONTC/0003495/2023	BISHNUPADA SETHY, I.A.S. PRADIP MOHAPATRA VS	ADV VS	// // ()
107	CONTC/0003496/2023	BISHNUPADA SETHY, I.A.S. SATYA NARAYAN PRADHAN VS	ADV. VS	// // ()
108	CONTC/0003497/2023	BISHNUPADA SETHY, I.A.S. MURALIDHAR SARANGI VS	ADV VS	// // ()
109	CONTC/0003498/2023	BISHNUPADA SETHY, I.A.S. BAISHNAB CHARAN MOHANTY VS	ADV VS	// // ()
110	CONTC/0003499/2023	BISHNUPADA SETHY, I.A.S. SUNIL KUMAR KAPARDAR VS	ADV. VS	// // ()
111	CONTC/0003500/2023	BISHNUPADA SETHY, I.A.S. NILAMBAR GARNAIK VS	ADV VS	// // ()
112	CRLA/0000551/2023	BISHNUPADA SETHY, I.A.S. SUNAYAK MAJHI VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	BARAMBA /25 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) Spl/0000037/2023
113	CRLA/0000552/2023	BISHNUPADA SETHY, I.A.S. MANGULI CHARAN PALEI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 () //

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114	CRLA/0000553/2023	CHHOTU @ SK. JAMIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /28 /2020 () //
115	CRLA/0000554/2023	RAM NARAYAN SINGH VS UNION OF INDIA (CBI)	JASHOBANTA DASH VS	// / /0 () //
116	CRLA/0000555/2023	BHUSU@DURYADHAN MOHANTA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	RASGOBINDPUR /279 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000098/2021
117	CRLA/0000556/2023	DAITARI SAGAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	DASMANTAPUR /11 /2015 () //
118	CRLA/0000557/2023	KHADIKA BADNAYAK VS STATE OF ODISHA(VIG.)	RAJESH KUMAR MAHAPATRA VS	VIGILANCE PS (BERHAMPUR) /48 /2009 () //
119	CRLA/0000558/2023	DASARATHA BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KANTABANJI /50 /2023 () //
120	CRLA/0000559/2023	AMIT MINZ VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KINJIRKELA /26 /2021 () //
121	CRLMA/0000160/2023	KHUKURANI JANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MARINE PST TALCHUA /45 /2018 () //
122	CRLMA/0000161/2023	BHABESH CHANDRA MANDAL VS STATE OF ODISHA	ADV VS	MARINE PST TALCHUA /34 /2023 () //
123	CRLMC/0002383/2023	RAMESH HARIJAN VS STATE OF ODISHA	TRINATH SINGH LAL VS	KUNDRA /40 /2022 () //
124	CRLMC/0002384/2023	RATNAKAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /59 /2003 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR(Kendujhar) GR/0000195/2003
125	CRLMC/0002385/2023	MANAS KUMAR MISHRA	DEVASHIS PANDA	INFOCITY PS /58 /2016

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0002386/2023	SUJIT BEHERA	PRASANT KUMAR SAHOO	TUMUSINGA /179 /2022
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0002387/2023	MUKESH KUMAR ROUT @ TIKINA	GURUPRASAD BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0002388/2023	JANARDAN DAS	MONOMOY BASU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0002389/2023	BISWAJIT CHOUDHURY @ BISHAL	BIDESHI KUMAR GHADEI	KUJANGA /506 /2022
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0002390/2023	SOUMYA RANJAN NAYAK	BIDESHI KUMAR GHADEI	CUTTACK SADAR /478 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0002391/2023	GOBARA@BRUNDABAN DAS	DEEPANJALI SAHU	PURIGHAT /157 /2016
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0002392/2023	SANTOSH KUMAR PATRA	JAYAKRISHNA MOHAPATRA	BHAWANIPATNA TOWN /111 /2016
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi)
		SUBHALAXMI PATRA		CRMC/0000044/2019
133	CRLMC/0002393/2023	RAKESH PRADHAN@KENIA PRADHAN@KANIA PRADHAN	SUNIL KUMAR PATTNAIK	KODALA /292 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0002394/2023	PURUSOTTAM BARIK	APARESH BHOI	BANSADA /285 /2022
		VS	VS	SPL. JUDGE,BHADRAK(Bhadrak)
		STATE OF ODISHA		Spl/0000160/2022
135	CRLMC/0002395/2023	VARSHA AGARWAL	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0002396/2023	NABA KUMAR SAHU@NABA KISHORE SAHU	BRAJA KISHOR PANDA	JONK /212 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002397/2023	STATE OF ODISHA SK KAMIL VS	BHUBAN MOHAN BHUYAN VS	// / /0 ()
138	CRLMC/0002398/2023	SEHENAZ BEUGUM RAJENDRA MALLIK @ RAJENDRA KUMAR MALLIK SIDHARTH PRASAD DAS VS	VS	// GANGAPUR (ASKA) /278 /2022 ()
139	CRLMC/0002399/2023	STATE OF ODISHA BASANTA MAJHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// LEPHRIPADA /86 /2014 ()
140	CRLMC/0002400/2023	STATE OF ODISHA SAPAN KUMAR BEHERA VS	DURLLABHA RANJAN MISHRA VS	// HARABHANGA /18 /2017 ()
141	CRLMC/0002401/2023	STATE OF ODISHA RUSIA DALAI @ HRUSIKESH DALAI VS	BHARAT BHUSAN ROUSTRAY VS	// R.UDAYAGIRI /32 /2005 ()
142	CRLMC/0002402/2023	STATE OF ODISHA MANORANJAN TAREI @ TARAI VS	SANKET KANUNGO VS	// RASGOBINDPUR /226 /2020 ()
143	CRLMP/0001002/2023	STATE OF ODISHA BANAJA BASINI KHANDEI VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
144	CRLMP/0001003/2023	STATE OF ODISHA MANOJ PAHADSINGH VS	DURGA PRASAD JENA VS	// / /0 ()
145	CRLMP/0001004/2023	STATE OF ODISHA TRINATH CHARAN PATNAIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
146	CRLMP/0001005/2023	STATE OF ODISHA KANCHAN SWAIN VS	SUSANTA KUMAR BARAL VS	// / /0 ()
147	CRLMP/0001006/2023	STATE OF ODISHA KUNI MALIK VS	SUSANTA KUMAR BARAL VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001007/2023	RUPAMBIKA BARAL VS PRITAM MOHANTY	DIPTIRANJAN MOHAPATRA VS	//0 0 //
149	CRLMP/0001008/2023	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0001009/2023	BANDANA MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
151	CRLMP/0001010/2023	DEVIDA RAITA VS STATE OF ODISHA	DAITARI PRADHAN VS	//0 0 //
152	CRLREV/0000266/2023	BAJIA NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /54 /2012 0 //
153	CRLREV/0000267/2023	PRANA NATH GUPTA VS TAPAS RANJAN PANDA	SUKANTA KUMAR NAYAK VS	//0 0 //
154	FAO/0000231/2023	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED VS GOKUL DHIRA SAMANTA	RANJAN KUMAR MISHRA VS	// 0 //
155	ITA/0000053/2023	PRINCIPAL COMMISSIONER OF INCOME TAX VS TRIJAL ENTERPRISES	TUSHAR KANTI SATAPATHY,SR.S.C(I.T) VS	// 0 //
156	MACA/0000470/2023	G LAXMAN RAO VS SUBRAT KUMAR DAS	PRADEEP KUMAR MISHRA VS	// 0 //
157	MACA/0000471/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED VS SUBHADRABALA PATRA	RANJAN KUMAR MISHRA VS	// 0 //
158	MACA/0000472/2023	NAMITA MISHRA VS RAJESH KUMAR AGRAWAL	JAGABANDHU SAHU VS	// 0 //
159	MACA/0000473/2023	M/S. UNIVERSAL SOMPO GENERAL INSURANCE CO LIMITED	SATYENDRANATH KUMAR GHOSE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MACA/0000474/2023	KAMESWAR BHATT @ KAMESH AHAMMADA ULA KHAN @ AHAMODULLAH KHAN SANTOSH KUMAR BRAHMA		//
		VS	VS	0
161	MACA/0000475/2023	SACHIDANANDA PRASAD SADHAN MAHANTA	SANTOSH KUMAR BRAHMA	//
		VS	VS	0
162	MATA/0000167/2023	USHARANI@KUNTALA HOTA SASMITA MEHER	PRASANNA KUMAR MISHRA	//
		VS	VS	0
163	MATA/0000168/2023	BIMAL KUMAR MEHER SWETAPADMASHREEDEVI PANDA	UMARANI PANDA	//
		VS	VS	0
164	RPFAM/0000165/2023	PRANAB KUMAR NANDA NILAMADHABA SAHOO	LAXMAN PRADHAN	//
		VS	VS	0
165	RSA/0000201/2023	MANASWINI PRIYADARSHINI MAHANA SABITA TUDU@HANSDAH	MAHESWAR MOHANTY	//
		VS	VS	0
166	RSA/0000202/2023	RANJAN KUMAR MISHRA SHYAM SUNDAR PRADHAN	SOURAV DAS	//
		VS	VS	0
167	RVWPET/0000194/2023	MINARANI DALEI ASHALATA PARIDA	SIDHARTHA MISHRA	//
		VS	VS	0
168	RVWPET/0000195/2023	MITHUN BEHERA DR. (MRS.) SUNEETA TRIPATHY	ADV.	//
		VS	VS	0
169	RVWPET/0000196/2023	CHANCELLOR, BERHAMPUR UNIVERSITY STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//
		VS	VS	0
170	RVWPET/0000197/2023	TAPAS BISWAL UNION OF INDIA	BHABANI SHANKAR RAYAGURU,C.G.C	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/0000198/2023	STATE OF ODISHA SUBHAGINI MEHER VS CHIEF MANAGER, STATE BANK OF INDIA	ADV VS	// // ()
172	RVWPET/0000199/2023	SUJATA DAS VS JYOSHNARANI SAHOO	ADV. VS	// // ()
173	TRP(C)/0000183/2023	GOLAP ROUL VS AMAR KUMAR ROUL	ADHIRAJ MOHANTY VS	// // ()
174	TRP(C)/0000184/2023	ITISHREE MANDAL @ CHAND VS RADHAMADHAV CHAND @ LITU	DEBASIS MISHRA VS	// // ()
175	TRPCRL/0000047/2023	BISWA PRAKASH SHARMA VS SUSHREE SANGITA BARIK	LAXMAN PRADHAN VS	//0 // ()
176	WA/0001015/2023	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// // ()
177	WA/0001016/2023	SECRETARY, WORKS DEPARTMENT, ODISHA VS SAROJ KUMAR PANDA	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()
178	WA/0001017/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA VS ROHIT KUMAR NAIK	SANJAY RATH, A.S.C. VS	// // ()
179	WA/0001018/2023	SECRETARY, WORKS DEPARTMENT, ODISHA VS UTKAL KUMAR NAYAK	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()
180	WA/0001019/2023	SECRETARY, WORKS DEPARTMENT, ODISHA VS SUKANTA KISHORE RAUL	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()
181	WA/0001020/2023	SECRETARY, WORKS DEPARTMENT, ODISHA VS KRUTIBAS PARIDA	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001021/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS SUSANTA KUMAR PAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	WA/0001022/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS BADRI NARAYAN ACHARYA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
184	WA/0001023/2023	SECY, WORKS DEPTT., ODISHA VS AJAYA KUMAR BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
185	WA/0001024/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS ALOK KUMAR MOHANTY	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
186	WA/0001025/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS PRANABANDHU BISWAL	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
187	WA/0001026/2023	STATE OF ODISHA VS DR. SASWAT KUMAR ROUT	Y.S.P. BABU, A.G.A. VS	// 0 //
188	WA/0001027/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS BHISMA LOCHAN SARANGI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
189	WA/0001028/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS SUDHANSU SEKHAR MISHRA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
190	WA/0001029/2023	STATE OF ODISHA VS SURYA MOHAN DAS	HARIKRISHNA PANIGRAHI, A.S.C. VS	// 0 //
191	WA/0001030/2023	STATE OF ODISHA VS BIBHUTI BHUSANA SAMAL	TARUN PATNAIK,A.G.A VS	// 0 //
192	WA/0001031/2023	STATE OF ODISHA VS GADADHAR NAYAK	SATYA SUNDAR KANUNGO, A.G.A. VS	// 0 //
193	WA/0001032/2023	STATE OF ODISHA	PUSHPARAJ BHARADWAJ, A.S.C.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0001033/2023	ANIL KUMAR PRADHAN ADDL. CHIEF SECY, W.R. DEPTT., ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
195	WA/0001034/2023	SAROJ KUMAR PANDA STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
196	WA/0001035/2023	SANTOSH KUMAR GOUDA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
197	WA/0001036/2023	JUDHISTHIR ROUL ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
198	WA/0001037/2023	SANTOSH KUMAR PANDA STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	//
		VS	VS	0
199	WA/0001038/2023	AMEEYA KUMAR NATH STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
200	WA/0001039/2023	NIMAIN MALIK STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
201	WA/0001040/2023	ARATI KUMARI DASH ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA	SANJAY RATH,A.S.C	//
		VS	VS	0
202	WA/0001041/2023	SUDHANSU BARIK ADDL.CHIEF SECRETAY WATER RESOURCES DEPARTMENT	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0
203	WA/0001042/2023	MADHUSUDAN MISHRA STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//
		VS	VS	0
204	WA/0001043/2023	RUNA DASH STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001044/2023	SESHADEVA BEHERA STATE OF ODISHA VS NIRANJAN DASH	AJODHYA RANJAN DASH,A.G.A VS	// // 0 //
206	WA/0001045/2023	STATE OF ODISHA VS KEDARNATH PADHY	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
207	WA/0001046/2023	STATE OF ODISHA VS ARCHANA SAHU	AJODHYA RANJAN DASH,A.G.A VS	// 0 //
208	WA/0001047/2023	STATE OF ODISHA VS MANJULATA DASH	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
209	WA/0001048/2023	STATE OF ODISHA VS BASANTA KUMAR BAITHARU	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
210	WA/0001049/2023	STATE OF ODISHA VS RAJESH KUMAR NAYAK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
211	WA/0001050/2023	STATE OF ODISHA VS SANTOSH KUMAR SENAPATI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
212	WA/0001051/2023	STATE OF ODISHA VS RAKESH KUMAR MISHRA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
213	WA/0001052/2023	STATE OF ODISHA VS SATYABRATA MOHANTY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
214	WA/0001053/2023	STATE OF ODISHA VS SHIBASISH BEHERA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
215	WA/0001054/2023	STATE OF ODISHA VS JOGENDRA BHAINSA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0016197/2023	HARIDAS RAY VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
217	WP(C)/0016198/2023	BENUDHAR ROUT VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
218	WP(C)/0016199/2023	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	WP(C)/0016200/2023	BABULI ROUT VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
220	WP(C)/0016201/2023	SUNIL RAY VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
221	WP(C)/0016202/2023	HAREKRUSHNA PATI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
222	WP(C)/0016203/2023	SUBASH CHANDRA ROUT VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
223	WP(C)/0016204/2023	BALARAM DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
224	WP(C)/0016205/2023	DALINDRA TANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	WP(C)/0016206/2023	MADHAB BAIN VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
226	WP(C)/0016207/2023	BANAMBER MALLIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
227	WP(C)/0016208/2023	REENA SWAIN	MADAN MOHAN DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0016209/2023	KUNU PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0016210/2023	SUDHIR KUMAR NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0016211/2023	TAPATI BAIN	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0016212/2023	CHAKRADHAR DORA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0016213/2023	SOMANATH SWAIN	MADAN MOHAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0016214/2023	KALI CHARAN DUBE	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0016215/2023	GANESWAR PRUSTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016216/2023	KAILASH CHANDRA BHUE	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0016217/2023	MANOJ KUMAR NAYAK	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0016218/2023	NIMAI CHARAN DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0016219/2023	CHAKRADHAR PATRA	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0016220/2023	STATE OF ODISHA JITENDRA KUMAR ROUT VS	MADAN MOHAN DAS VS	// // ()
240	WP(C)/0016221/2023	STATE OF ODISHA AMIT KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
241	WP(C)/0016222/2023	THE STATE OF ODISHA BABAJI CHARAN BARIK VS	DHANESWAR BEHERA VS	// // ()
242	WP(C)/0016223/2023	STATE OF ODISHA SARAT KUMAR SAHOO VS	DHANESWAR BEHERA VS	// // ()
243	WP(C)/0016224/2023	STATE OF ODISHA SANJUKTA ROUT VS	MADAN MOHAN DAS VS	// // ()
244	WP(C)/0016225/2023	STATE OF ODISHA RABINDRA PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
245	WP(C)/0016226/2023	THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM SRIKANTA KUMAR BEHERA VS	DHANESWAR BEHERA VS	// // ()
246	WP(C)/0016227/2023	STATE OF ODISHA NIRAKAR PRADHAN VS	ABHAYA KUMAR BEHERA VS	// // ()
247	WP(C)/0016228/2023	STATE OF ODISHA SHREEKANTA PRADHAN VS	MANOJ KUMAR PATI VS	// // ()
248	WP(C)/0016229/2023	STATE OF ODISHA BHUBANESWAR BASTIA VS	DHANESWAR BEHERA VS	// // ()
249	WP(C)/0016230/2023	STATE OF ODISHA TARANI RANJAN DAS VS	ABHAYA KUMAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0016231/2023	LALITA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
251	WP(C)/0016232/2023	RAJESWARI ROUT VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
252	WP(C)/0016233/2023	KRUSHNA CHANDRA KARNA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	WP(C)/0016234/2023	DHARMA KUMAR SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
254	WP(C)/0016235/2023	PRAKASH CHANDRA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
255	WP(C)/0016236/2023	SUKANTI ROUT VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
256	WP(C)/0016237/2023	SATYANANDA DIP VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
257	WP(C)/0016238/2023	NIRANJAN SARANGI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
258	WP(C)/0016239/2023	HARADEI JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	WP(C)/0016240/2023	NABAGHANA MALLICK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
260	WP(C)/0016241/2023	NIRMAL KUMAR SUTAR VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
261	WP(C)/0016242/2023	SANJAY KUMAR PATEL	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0016243/2023	KSHYAMA SAGAR SINGH	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0016244/2023	RAMESH CHANDRA BHOI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0016245/2023	GOBINDAPUR PACS LTD.,KENDRAPARA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0016246/2023	TRIPURA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0016247/2023	AGASTI PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0016248/2023	JYOSTNARANI KHUNTIA	MADAN MOHAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0016249/2023	PRAMOD SETH	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0016250/2023	KUMAR HANS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0016251/2023	KAMALA SWAIN	MADAN MOHAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0016252/2023	SABITA KUMARI MAHARANA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0016253/2023	DUTIA CHANDRA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0016254/2023	STATE OF ODISHA SARAT KUMAR RATH VS	TANMAY MISHRA VS	// // ()
274	WP(C)/0016255/2023	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR NIHAR RANJAN ROUT VS	MADAN MOHAN DAS VS	// // ()
275	WP(C)/0016256/2023	STATE OF ODISHA JAGABANDHU PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
276	WP(C)/0016257/2023	STATE OF ODISHA SAROJINI ROUT VS	MADAN MOHAN DAS VS	// // ()
277	WP(C)/0016258/2023	STATE OF ODISHA KARUN KUMAR MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // ()
278	WP(C)/0016259/2023	THE STATE OF ODISHA KHADALPOKHARI SEVA SAMABAYA SAMITI, BHADIRAK	DEEPAK KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0016260/2023	STATE OF ODISHA SARAT KUMAR RATH VS	TANMAY MISHRA VS	// // ()
280	WP(C)/0016261/2023	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR KARUN KUMAR MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // ()
281	WP(C)/0016262/2023	THE STATE OF ODISHA SHYAMAMANI MOHANTY VS	MADAN MOHAN DAS VS	// // ()
282	WP(C)/0016263/2023	STATE OF ODISHA SANTOSH KUMAR HARICHANDAN VS	SUBHENDU KUMAR NAYAK VS	// // ()
283	WP(C)/0016264/2023	THE STATE OF ODISHA RANJIT KUMAR JENA VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0016265/2023	JAYADRATHA RANA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
285	WP(C)/0016266/2023	MALATI MOHANTY VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
286	WP(C)/0016267/2023	NABA KUMAR PANDA VS TAHASILDAR, RAGHUNATHPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
287	WP(C)/0016268/2023	SATISH CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
288	WP(C)/0016269/2023	BRAHMANANDA MOHANTY VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
289	WP(C)/0016270/2023	RAMA CHANDRA GAMANGO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
290	WP(C)/0016271/2023	MOHIT PODH VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
291	WP(C)/0016272/2023	BAIKUNTHA ROUT VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
292	WP(C)/0016273/2023	CHHABILA KUMAR SAHU VS REGISTRAR, CIVIL COURTS, JHARSUGUDA	SAMARENDRA BAHADUR VS	// 0 //
293	WP(C)/0016274/2023	KAILASH CHANDRA ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
294	WP(C)/0016275/2023	B.APPALA NARASAMMA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
295	WP(C)/0016276/2023	DIPTIMAYEE MOHANTY	MADAN MOHAN DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0016277/2023	LALIT KUMAR KANHAR	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0016278/2023	GUNA SAGAR KUANAR	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0016279/2023	MANAS DEBTA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0016280/2023	SUNAKAR PANDA	DR. SIMANCHALLA RANJIT	//
		VS	VS	0
		LIC, EXECUTIVE DIRECTOR, MUMBAI		//
300	WP(C)/0016281/2023	MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0016282/2023	RAJENDRA KUMAR SATAPATHY	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0016283/2023	SASMITA MUNDA	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		BLOCK DEVELOPMENT OFFICER, GHATAGAON		//
303	WP(C)/0016284/2023	SANDHYARANI MOHANTY	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0016285/2023	MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0016286/2023	TILLOTAMA MOHANTY	DEBAJYOTI CHATTERJEE	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0016287/2023	MANORANJAN SAHOO	NARENDRA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0016288/2023	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // ()
308	WP(C)/0016289/2023	STATE OF ODISHA PREMA MANJARI MISRO VS	SHARMISTHA SAMAL VS	// // ()
309	WP(C)/0016290/2023	STATE OF ODISHA INDUSHREE SATAPATHY VS	SHARMISTHA SAMAL VS	// // ()
310	WP(C)/0016291/2023	STATE OF ODISHA MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // ()
311	WP(C)/0016292/2023	STATE OF ODISHA SARASWATI PRADHAN VS	GOPAL KRUSHNA NANDA VS	// // ()
312	WP(C)/0016293/2023	STATE OF ODISHA NANDA KISHORE ROUT VS	GOPAL KRUSHNA NANDA VS	// // ()
313	WP(C)/0016294/2023	STATE OF ODISHA KISHORE CHANDRA BEHERA VS	DEBASIS PANIGRAHI VS	// // ()
314	WP(C)/0016295/2023	STATE OF ODISHA HEMENDRA BHATI VS	ALOK KUMAR PANDA VS	// // ()
315	WP(C)/0016296/2023	STATE OF ODISHA BHIMASINGH MOHAPATRA VS	PRASANTA KUMAR PANDA VS	// // ()
316	WP(C)/0016297/2023	STATE OF ODISHA THIRA THABIRA PARTHABIRA MAHANTA VS	TUSAR KANTA MAHANTA VS	// // ()
317	WP(C)/0016298/2023	STATE OF ODISHA KHIROD KUMAR BARAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// // //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0016299/2023	RABINDRANATH SINGH VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
319	WP(C)/0016300/2023	SASADHAR BARAL VS STATE OF ODISHA	KISHOR CHANDRA SWAIN VS	// 0 //
320	WP(C)/0016301/2023	GOPINATH SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
321	WP(C)/0016302/2023	PARTHA KUMAR DAS VS STATE OF ODISHA	RAJA DIGBIJAY KISHORE DASH VS	// 0 //
322	WP(C)/0016303/2023	BIJAY KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
323	WP(C)/0016304/2023	DINA BANDHU JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
324	WP(C)/0016305/2023	UPENDRA SAHU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
325	WP(C)/0016306/2023	NIRANJAN DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
326	WP(C)/0016307/2023	PRADIP KUMAR MAHANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
327	WP(C)/0016308/2023	ARATI MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
328	WP(C)/0016309/2023	PRABITRA MOHAN SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
329	WP(C)/0016310/2023	AKULA KUMAR MOHANTY	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0016311/2023	STATE OF ODISHA BHAKTABATSAL SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
331	WP(C)/0016312/2023	STATE OF ODISHA JAYARAM BISHOYI	SHARMISTHA SAMAL	//
		VS	VS	0
332	WP(C)/0016313/2023	STATE OF ODISHA BIRAKISHORE KAR	PRAVAT KUMAR PANDA	//
		VS	VS	0
333	WP(C)/0016314/2023	STATE OF ODISHA KALU SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
334	WP(C)/0016315/2023	STATE OF ODISHA MAMATA PANDA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
335	WP(C)/0016316/2023	STATE OF ODISHA DUTIKRUSHNA PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
336	WP(C)/0016317/2023	STATE OF ODISHA BADAKHEMUNDI HIGH SCHOOL DIGAPAHANDI	BEDA PRAKASH PANDA	//
		VS	VS	0
337	WP(C)/0016318/2023	STATE OF ODISHA JAGABANDHU SHA	RUPESH KUMAR MOHANTY	//
		VS	VS	0
338	WP(C)/0016319/2023	STATE OF ODISHA KAMALA PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
339	WP(C)/0016320/2023	STATE OF ODISHA DHARANIDHAR MAHAKUD	MANOJ KUMAR PANDA	//
		VS	VS	0
340	WP(C)/0016321/2023	STATE OF ODISHA AMULYA HARIJAN	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0016322/2023	STATE OF ODISHA SURYAMANI TRIPATHY VS	SANTOSH KUMAR DWIVEDY VS	// // ()
342	WP(C)/0016323/2023	STATE OF ODISHA PRASANTA MALLICK VS	ASHOK KUMAR ROUT VS	// // ()
343	WP(C)/0016324/2023	REGIONAL TRANSPORT OFFICER, CUTTACK DURGA PRASAD SAUMYARANJAN PATTANAİK VS	AMITAV TRIPATHY VS	// // ()
344	WP(C)/0016325/2023	STATE OF ODISHA UMAKANTA KARA VS	MAHENDRA KUMAR SAHOO VS	// // ()
345	WP(C)/0016326/2023	STATE OF ODISHA GEETA RANI SAHU VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
346	WP(C)/0016327/2023	STATE OF ODISHA GOPAL GOUDA VS	SHARMISTHA SAMAL VS	// // ()
347	WP(C)/0016328/2023	STATE OF ODISHA ABHIMANYU MAHANTA VS	KUNAL KUMAR SWAIN VS	// // ()
348	WP(C)/0016329/2023	STATE OF ODISHA DR. RADHA CHARAN SAHU VS	SANJIB SWAIN VS	// // ()
349	WP(C)/0016330/2023	STATE OF ODISHA PADMABATI MOHANTA VS	SUSHANTA KUMAR MISHRA VS	// // ()
350	WP(C)/0016331/2023	STATE OF ODISHA V.BABURAO VS	PRABODHA CHANDRA NAYAK VS	// // ()
351	WP(C)/0016332/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0016333/2023	DR. RAKESH CHANDRA ROUT VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
353	WP(C)/0016334/2023	DHIRENDRA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
354	WP(C)/0016335/2023	SAROJ KUMAR SAMANTARAY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
355	WP(C)/0016336/2023	DHIRENDRA MALIK VS STATE OF ODISHA	SIDHARTHA MISHRA 1 VS	// 0 //
356	WP(C)/0016337/2023	MALAYA KUMAR JENA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
357	WP(C)/0016338/2023	SOMANATH PANDA VS PRINCIPAL SECRETARY TO GOVT. OF ODISHA, KHORDHA	SUJATA JENA VS	// 0 //
358	WP(C)/0016339/2023	PRAFULLA KUMAR SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0016340/2023	BASANTA KUMAR PANDA VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
360	WP(C)/0016341/2023	JAJATI KESHARI DASH VS STATE OF ODISHA	PRAHALLAD KUMAR SINHA VS	// 0 //
361	WP(C)/0016342/2023	PUNA GHADDEI VS STATE OF ODISHA	BIJAYA KUMAR ROURTRAY VS	// 0 //
362	WP(C)/0016343/2023	M/S ALEKH INFRACON PVT. LTD, KEONJHAR VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
363	WP(C)/0016344/2023	PANCHANAN DHANGUNDI	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0016345/2023	SURESH CHANDRA BHOI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0016346/2023	AMARESH ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0016347/2023	SABITA KANTI PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0016348/2023	PRATAP CHANDRA BEHERA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0016349/2023	RAKHEE MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0016350/2023	DIPALI CHOUDHURY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0016351/2023	PRAFULLA CHANDRA BEHERA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0016352/2023	MINATI PADHEE	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0016353/2023	RANJIT LENKA	SUSAMPAD HOTA	//
		VS	VS	0
		CHAIRMAN, REGULATED MARKET COMMITTEE, BHADRAK		//
373	WP(C)/0016354/2023	BIPRA CHARAN JAYPURIA	KEDAR SANKAR SAHU	//
		VS	VS	0
		EXECUTIVE ENGINEER ELECTRICAL TPWODL, DEOGARH		//
374	WP(C)/0016355/2023	SANTOSH KUMAR SAHU	LAXMIKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0016356/2023	STATE OF ODISHA BIDYUTLATA BISWAL VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
376	WP(C)/0016357/2023	STATE OF ODISHA ANANDA PADIAMI @ PODIAMI VS	BIDESH RANJAN BEHERA VS	// // ()
377	WP(C)/0016358/2023	STATE OF ODISHA DWAIPAYAN PATTANAIAK VS	SAMVIT MOHANTY VS	// // ()
378	WP(C)/0016359/2023	STATE OF ODISHA BISWARANJAN NAYAK VS	SAROJ KUMAR DASH VS	// // ()
379	WP(C)/0016360/2023	STATE OF ODISHA MANORANJAN PANDA VS	RAMA PRASAD DALAI VS	// // ()
380	WP(C)/0016361/2023	STATE OF ODISHA BOYIDAPU SRINIVASU VS	SWAPNA KUMAR OJHA VS	// // ()
381	WP(C)/0016362/2023	UNION OF INDIA JYOTIRANJAN NAYAK VS	SAROJ KUMAR DASH VS	// // ()
382	WP(C)/0016363/2023	STATE OF ODISHA RAMA CHANDRA NAYAK VS	BISWAJIT MOHAPATRA VS	// // ()
383	WP(C)/0016364/2023	STATE OF ODISHA MOHAN RATHIA VS	GOKULANANDA SAHU VS	// // ()
384	WP(C)/0016365/2023	STATE OF ODISHA AMARESH SAHOO VS	SAROJ KUMAR DASH VS	// // ()
385	WP(C)/0016366/2023	STATE OF ODISHA PRADIPTA KUMAR BISWAL VS STATE OF ODISHA	UMESH CHANDRA BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0016367/2023	NETRANANDA SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
387	WP(C)/0016368/2023	NALINIKANTA PATTANAYAK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
388	WP(C)/0016369/2023	MANGI DEI VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
389	WP(C)/0016370/2023	BRAHMANI RIVER PELLETS LIMITED VS KAMACHI INDUSTRIES LIMITED	RAJIV KUMAR MAHANTA VS	// 0 //
390	WP(C)/0016371/2023	MAYADHAR ROUT VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
391	WP(C)/0016372/2023	DEEPAK KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
392	WP(C)/0016373/2023	MANASI PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
393	WP(C)/0016374/2023	BHAGYALATA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
394	WP(C)/0016375/2023	SUNIL DEURI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
395	WP(C)/0016376/2023	DAMODAR MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
396	WP(C)/0016377/2023	NARENDRA KHEMUNDU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
397	WP(C)/0016378/2023	RAJESH PRADHAN	SAROJ KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0016379/2023	PRAKASH ROUT	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0016380/2023	UTKALI BISWAL	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0016381/2023	RAMA CHANDRA HARIJAN	MANORANJAN PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0016382/2023	RANDHIR KUMAR	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0016383/2023	ALOK PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0016384/2023	SAJAN DAS	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0016385/2023	NANDA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0016386/2023	DHARMANJAYA JENA	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0016387/2023	GEETARANI DAS	J.K.MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0016388/2023	KRUSHNA JANI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0016389/2023	KULAMANI BEHERA	AJIT KUMAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0016390/2023	BHABANI SANKAR SENDHA JALAMATI MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //
410	WP(C)/0016391/2023	KATTA SHIVA NAGRAJ GUPTA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
411	WP(C)/0016392/2023	RATNAKAR MUDULI VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
412	WP(C)/0016393/2023	JYOTISH KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
413	WP(C)/0016394/2023	PRAMILA BANDICHHOR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
414	WP(C)/0016395/2023	JUGAL CHINAGUN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
415	WP(C)/0016396/2023	IZHAR SEKH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
416	WP(C)/0016397/2023	M/S. SHREE URMILA FLY ASH BRICKS, KHURDA VS UNION OF INDIA	RUDRA PRASAD KAR VS	// 0 //
417	WP(C)/0016398/2023	CHANDAN CHOUDHURY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
418	WP(C)/0016399/2023	KAPILESWAR CHINAGUN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
419	WP(C)/0016400/2023	DILLIP KUMAR BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0016401/2023	DHANESWAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
421	WP(C)/0016402/2023	NITISH KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
422	WP(C)/0016403/2023	NARENDRA BARIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
423	WP(C)/0016404/2023	RANDHIR KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
424	WP(C)/0016405/2023	SRIMUKHA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
425	WP(C)/0016406/2023	AKASH MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
426	WP(C)/0016407/2023	GOLAP MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
427	WP(C)/0016408/2023	UMESH CHANDRA SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
428	WP(C)/0016409/2023	BISHIKESH @ BISHIKESHAN GOUD @ BISHIKESHAN MOHANTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
429	WP(C)/0016410/2023	HRUSIKESH MAHANTA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
430	WP(C)/0016411/2023	JAGANNATH MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
431	WP(C)/0016412/2023	RABINARAYAN ROUT	LAXMI KANTA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0016413/2023	SUKRU MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0016414/2023	NABAKISHORE SAHOO	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0016415/2023	KRUSHNA MOHAN SINGH	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0016416/2023	RAJINDRA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0016417/2023	DEBARAJ SWAIN	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0016418/2023	BHABANI SHANKAR NAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		BSE, ODISHA, CUTTACK		//
438	WP(C)/0016419/2023	SURESH CHANDRA KAR	DR.JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0016420/2023	PADMINI NAYAK	RAJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0016421/2023	JHASAKETAN MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0016422/2023	RAMACHANDRA NAYAK	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0016423/2023	GOURI SANKAR NAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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FILING REPORT AS ON :16/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0016424/2023	BSE, ODISHA, CUTTACK CHATURBHUJA SAHOO VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// // 0 //
444	WP(C)/0016425/2023	ANANDA CHANDRA DASH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
445	WP(C)/0016426/2023	G.B. OF JATESWARDEV HIGHER SEC. SCHOOL OF EDUCATION, KARILONKA, PURI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
446	WP(C)/0016427/2023	SHREYA ASSOCIATES VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	// 0 //
447	WP(C)/0016428/2023	SADANANDA SAHOO VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
448	WP(C)/0016429/2023	MANJULATA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
449	WP(C)/0016430/2023	AKADASI ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
450	WP(C)/0016431/2023	ASHOK KUMAR BHOI VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
451	WP(C)/0016432/2023	RANGADHAR MAHARANA VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
452	WP(C)/0016433/2023	SUREKHA MANJARI SENAPATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
453	WP(C)/0016434/2023	BRUNDABAN DAS AJAD VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0016435/2023	PRAMOD KUMAR PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
455	WP(C)/0016436/2023	SURESH KUMAR GOUNTIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
456	WP(C)/0016437/2023	RATNAKAR JENA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
457	WP(C)/0016438/2023	LAXMI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
458	WP(C)/0016439/2023	SUDHAKAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
459	WP(C)/0016440/2023	LABA KISHORE PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
460	WP(C)/0016441/2023	PRASANTA KUMAR PARIJA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
461	WP(C)/0016442/2023	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
462	WP(C)/0016443/2023	PRATAP CHANDRA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
463	WP(C)/0016444/2023	LAKSHMI NARAYAN RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
464	WP(C)/0016445/2023	JYOTSNA RANI MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
465	WP(C)/0016446/2023	GOKUL PANIGRAHY	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0016447/2023	RAJENDRA KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0016448/2023	GOPAL KRUSHNA KAR	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0016449/2023	PRATIBHA KUMARI PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0016450/2023	ABHIMANYU PRUSTI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0016451/2023	MADAN MOHAN PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0016452/2023	HALADHAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0016453/2023	SUKADEV SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0016454/2023	PRAFULLA KUMAR BARIK	JAGAMOHAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0016455/2023	M/S. A.K. MOHAPATRA	JAGAMOHAN PATTANAİK	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAXT		//
475	WP(C)/0016456/2023	SANDHYARANI ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0016457/2023	MAHESWAR ROUT	AMITAV DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0016458/2023	TAHASILDAR, MAHAKALAPADA DALAPATI MANDAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
478	WP(C)/0016459/2023	SUBAS CHANDRA JENA VS THE CHAIRMAN, BDA	ASIT KUMAR DASH VS	// ()
479	WP(C)/0016460/2023	PANU SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// ()
480	WP(C)/0016461/2023	GOPI ROUT VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// ()
481	WP(C)/0016462/2023	PRIYAMBADA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
482	WP(C)/0016463/2023	ARJUNA KUMAR MALLICK VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// ()
483	WP(C)/0016464/2023	RAMAKANTA PARIJA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
484	WP(C)/0016465/2023	KALI CHARAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
485	WP(C)/0016466/2023	NABIN BHUTIA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// ()
486	WP(C)/0016467/2023	KANDURI SAMAL VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// ()
487	WP(C)/0016468/2023	ANIRUDHA BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0016469/2023	MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
489	WP(C)/0016470/2023	KALANDI SWAIN VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// 0 //
490	WP(C)/0016471/2023	TAHAL TARAI VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// 0 //
491	WP(C)/0016472/2023	DAMODAR DAS VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
492	WP(C)/0016473/2023	M/S. ENVIRON SOLAR PVT. LTD. BALASORE VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTAK	BHABANI PRASAD MOHANTY VS	// 0 //
493	WP(C)/0016474/2023	BABAJI DAS VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// 0 //
494	WP(C)/0016475/2023	ARAKHITA JENA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
495	WP(C)/0016476/2023	GADADHAR DAS VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// 0 //
496	WP(C)/0016477/2023	BISHNU SETH VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
497	WP(C)/0016478/2023	SUSANTA KUMAR DAS VS TAHASILDAR, MAHAKALAPADA	AMITAV DAS VS	// 0 //
498	WP(C)/0016479/2023	DR. PRATAP KUMAR JENA VS ODISHA STATE CONSUMERS DISPUTES REDRESSAL COMMISSION. CUTTACK	SABYASACHI PANDA VS	// 0 //
499	WP(C)/0016480/2023	KULAMANI SETHI	BRAHMANANDA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE INFORMATION COMMISSION, ODISHA		//
500	WP(C)/0016481/2023	SURENDRA TARAI @ SURENDRANATH TARAI	AMITAV DAS	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPADA		//
501	WP(C)/0016482/2023	SUDHIR SAMAL	AMITAV DAS	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPADA		//
502	WP(C)/0016483/2023	NARAHARI MUDULI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0016484/2023	SAILENDRA DAS	AMITAV DAS	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPADA		//
504	WP(C)/0016485/2023	PRIYARANJAN PANDA	AMITAV DAS	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPADA		//
505	WP(C)/0016486/2023	SUDIPTA SEKHAR SARDAR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0016487/2023	BHAGYADHAR TARAI	AMITAV DAS	//
		VS	VS	0
		TAHASILDAR, MAHAKALAPADA		//
507	WP(C)/0016488/2023	BIPRA SAHOO	ALEKH CHANDRA MOHANTY	//
		VS	VS	0
		COLLECTOR, GANJAM		//
508	WP(C)/0016489/2023	DAMBARUDHAR NAIK	PARSURAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0016490/2023	RAMESH CHANDRA MISHRA	SITAKANTA HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0016491/2023	ASHOK KUMAR SAHOO	BAIJAYANTI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0016492/2023	STATE OF ODISHA M/S. SATISH ASSOCIATES, BBSR VS	SIBA PRASAD PATRA VS	// // 0
512	WP(C)/0016493/2023	STATE OF ODISHA PREMANANDA SAMAL VS	PRASANNA KUMAR SAHOO VS	// // 0
513	WP(C)/0016494/2023	STATE OF ODISHA GADADHAR PRADHAN VS	SWAPNIL ROY VS	// // 0
514	WP(C)/0016495/2023	STATE OF ODISHA KUNDALA SUGUNA VS	DEEPALI MAHAPATRA VS	// // 0
515	WP(C)/0016496/2023	STATE OF ODISHA JAGABANDHU SWAIN VS	AMITAV DAS VS	// // 0
516	WP(C)/0016497/2023	TAHASILDAR, MAHAKALAPADA DILLIP KUMAR SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
517	WP(C)/0016498/2023	STATE OF ODISHA SOUMITRI BHUE VS	ARJUNA CHARANA BEHERA VS	// // 0
518	WP(C)/0016499/2023	STATE OF ODISHA MINATI PANDA VS	BISWORANJAN SWAIN VS	// // 0
519	WP(C)/0016500/2023	STATE OF ODISHA LALBAHADUR BARIK VS	TIKERAM MEHER VS	// // 0
520	WP(C)/0016501/2023	STATE OF ODISHA BENUMADHAB PATNAIK VS	DHANESWAR BEHERA VS	// // 0
521	WP(C)/0016502/2023	STATE OF ODISHA PRAHALLAD JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0016503/2023	HARIHAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
523	WP(C)/0016504/2023	BIRAKISHOR NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
524	WP(C)/0016505/2023	GHANASHYAM DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
525	WP(C)/0016506/2023	PRITIBASH PUTEI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
526	WP(C)/0016507/2023	RAJESH KUMAR SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
527	WP(C)/0016508/2023	PUSPALATA TRIPATHY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
528	WP(C)/0016509/2023	JTOTIMAYEE HOTA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
529	WP(C)/0016510/2023	RAMESH CHANDRA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
530	WP(C)/0016511/2023	SURENDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
531	WP(C)/0016512/2023	ORISSA ASSOCIATION FOR THE BLIND, BBSR VS STATE OF ODISHA	MRINALINI PADHI VS	// 0 //
532	WP(C)/0016513/2023	BINODINI KAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
533	WP(C)/0016514/2023	RANJITA DEVI	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0016515/2023	PITABASA PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0016516/2023	NARAYAN SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0016517/2023	KAMA DEV SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0016518/2023	NARAYAN SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0016519/2023	NIRANJAN DASH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0016520/2023	SURYA NARAYAN MAHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0016521/2023	RAJA KISHORE SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0016522/2023	SANTOSH MOHANTY	SURYA NARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0016523/2023	RUNA DASH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0016524/2023	PRASANA KUMAR DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0016525/2023	KEDARNATH PADHY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0016526/2023	STATE OF ODISHA GOPAL BERA VS	AMBUJA BANDHU PARIDA VS	// // ()
546	WP(C)/0016527/2023	STATE OF ODISHA ARCHANA SAHU VS	BIJAYA KUMAR BEHERA I VS	// // ()
547	WP(C)/0016528/2023	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
548	WP(C)/0016529/2023	STATE OF ODISHA MIR YAHID VS	SAMVIT MOHANTY VS	// // ()
549	WP(C)/0016530/2023	STATE OF ODISHA GAGAN BIHARI MOHAPATRA VS	ASISH KUMAR RAY VS	// // ()
550	WP(C)/0016531/2023	STATE OF ODISHA PARAMANANDA SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
551	WP(C)/0016532/2023	STATE OF ODISHA MOHAN CHARAN KHILAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
552	WP(C)/0016533/2023	STATE OF ODISHA BHAGIRATHI JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
553	WP(C)/0016534/2023	STATE OF ODISHA SUSANTA KUMAR SAHU @ SUSANT KUMAR SAHOCBIDESH RANJAN BEHERA VS	VS	// // ()
554	WP(C)/0016535/2023	STATE OF ODISHA BALI MUDULI VS	BIDESH RANJAN BEHERA VS	// // ()
555	WP(C)/0016536/2023	STATE OF ODISHA SUDARSAN DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0016537/2023	RAIDAS SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
557	WP(C)/0016538/2023	M/S D.D. BUILDERS PVT. LTD., KHURDA VS STATE OF ODISHA	P.PARIJA VS	// 0 //
558	WP(C)/0016539/2023	M/S D.D. BUILDERS PVT. LTD., KHURDA VS STATE OF ODISHA	P.PARIJA VS	// 0 //
559	WP(C)/0016540/2023	DILIP KUMAR JENA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
560	WP(C)/0016541/2023	RANJIT PATRA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
561	WP(C)/0016542/2023	MRUTUNJAY PATRA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
562	WP(C)/0016543/2023	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
563	WP(C)/0016544/2023	BINOD KUMAR SAHOO @ BINOD SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
564	WP(C)/0016545/2023	NITYANANDA ROUT VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	// 0 //
565	WP(C)/0016546/2023	BABA TRINATH SHG VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
566	WPCRL/0000068/2023	NIRUPAMA DAS VS STATE OF ODISHA	ABAKASH NANDA VS	/ /0 0 //
567	ABLAPL/0004951/2023	DEEPAK KUMAR BEHERA	PRASANTA KUMAR NANDA	BHARATPUR PS /65 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0004952/2023	STATE OF ODISHA NIRUPAMA DAS	PRASANTA KUMAR NANDA	// CHANDRASEKHARPUR /231 /2023
		VS	VS	()
569	ABLAPL/0004953/2023	STATE OF ODISHA TRILOCHAN DHALA	TRILOCHAN NANDA	// BOLANGIR TOWN /89 /2023
		VS	VS	()
570	ABLAPL/0004954/2023	STATE OF ODISHA LAVA @ PADMANAV BARAL	BHARAT JALLI	// BEGUNIA P.S. /27 /2022
		VS	VS	()
571	ABLAPL/0004955/2023	STATE OF ODISHA MRUTYUNJAY MOHAPATRA	AMULYA RATNA PANDA	// BALASORE TOWN /129 /2023
		VS	VS	()
572	ABLAPL/0004956/2023	STATE OF ODISHA JAJATI KISHOR DAS @ JAJATI DAS	DIBYAJYOTI SAHOO	// KENDRAPARA SADAR /326 /2023
		VS	VS	()
573	ABLAPL/0004957/2023	STATE OF ODISHA LOKANATH BISWAL	MOHENDRA DALAI	// KONARK /111 /2023
		VS	VS	()
574	ABLAPL/0004958/2023	STATE OF ODISHA KAILASH CHANDRA BARAL	MOHENDRA DALAI	// SATYABADI /154 /2023
		VS	VS	()
575	ABLAPL/0004959/2023	STATE OF ODISHA SURAJ KHURA @ HARIJAN	RAJIB LOCHAN PATNAIK	// KHATIGUDA /22 /2023
		VS	VS	()
576	ABLAPL/0004960/2023	STATE OF ODISHA SANTOSH KUMAR SENAPATI	MANOJ KUMAR MALLICK	// CUTTACK SADAR /204 /2023
		VS	VS	()
577	ABLAPL/0004961/2023	STATE OF ODISHA REBATI MOHAN NAYAK	SAMARENDRA BAHADUR	// BARGAON /85 /2023
		VS	VS	()
578	ABLAPL/0004962/2023	STATE OF ODISHA MAHESH @ MAHSWAR BADHEI	SAMARENDRA BAHADUR	// HEMGIR /30 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0004963/2023	STATE OF ODISHA SMRUTI RANJAN PADHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
580	ABLAPL/0004964/2023	STATE OF ODISHA HARAMOHAN PATI VS	SMRUTI RANJAN MOHAPATRA VS	// DHAMNAGAR /199 /2023 ()
581	ABLAPL/0004965/2023	STATE OF ODISHA HALADHARA MOHANTY VS	VIVASWAT MOHAPATRA VS	// MAHILA P.S.(BBSR) /51 /2023 ()
582	ABLAPL/0004966/2023	STATE OF ODISHA TAPENDU SARKAR VS	GOPINATH MISHRA VS	// KALIMELA /100 /2023 ()
583	ABLAPL/0004967/2023	STATE OF ODISHA LAMBODAR GAHANA @ GAAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// SORO /80 /2019 ()
584	ABLAPL/0004968/2023	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SK. ZAFARULLA VS	// BHADRAK TOWN /278 /2023 ()
585	ABLAPL/0004969/2023	STATE OF ODISHA DHANESWAR MAHARANA VS	PARTHA SARATHI DAS VS	// TURUMUNGA /67 /2023 ()
586	ABLAPL/0004970/2023	STATE OF ODISHA SRABANA KUMAR NATH VS	HAI SK. ABDUL ISTAR VS	// TIHIDI /65 /2023 ()
587	ABLAPL/0004971/2023	STATE OF ODISHA AJIT KUMAR PANDA VS	SUDARSAN PANDA VS	// MAHILA (BERHAMPUR) /62 /2023 ()
588	ABLAPL/0004972/2023	STATE OF ODISHA TIKESWAR NAIK VS	SUJIT KUMAR DAS VS	// DHENKANAL SADAR /83 /2022 ()
589	ABLAPL/0004973/2023	STATE OF ODISHA KAMAL KUMAR GIDHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// TAISARA /88 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0004974/2023	BULI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /306 /2023 () //
591	ABLAPL/0004975/2023	DEBASIS PATRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	NAWAPARA /187 /2022 () //
592	ABLAPL/0004976/2023	SURYAKANTA BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /68 /2023 () //
593	ABLAPL/0004977/2023	BRAHMA @ BRAHMANANDA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	MURIBAHAL /50 /2023 () //
594	ABLAPL/0004978/2023	GEETARANI PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
595	ABLAPL/0004979/2023	SANATAN SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	K.NUAGAON /158 /2023 () //
596	ABLAPL/0004980/2023	PRAVASINI SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /152 /2023 () //
597	ABLAPL/0004981/2023	FANTU @ KISAN KUMAR SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NIMAPADA /102 /2023 () //
598	ABLAPL/0004982/2023	KUNJA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEGAON /68 /2023 () //
599	ABLAPL/0004983/2023	JHULA SAHOO VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	AIR FIELD P.S. /215 /2021 () //
600	ABLAPL/0004984/2023	MITHUN MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI /142 /2023 () //
601	ABLAPL/0004985/2023	LAWAN RAJPUT	TUKUNA KUMAR MISHRA	KUNDEI /28 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :16/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0004986/2023	STATE OF ODISHA SATYA NARAYAN MISHRA	RAJEET ROY	// BOLANGIR TOWN /202 /2023
		VS	VS	()
603	ABLAPL/0004987/2023	STATE OF ODISHA ANTAB @ AMITAV BACHAN BAGHAR	JUGALA KISHORE PANDA	// MANAMUNDA /117 /2023
		VS	VS	()
604	ABLAPL/0004988/2023	STATE OF ODISHA SUKANTA SAHU @ SUKANTA SAHOO	SURYAKANTA DWIBEDI	// NACHUNI /86 /2023
		VS	VS	()
605	ABLAPL/0004989/2023	STATE OF ODISHA SUNIL KUMAR BISWAL	BHABANI SHANKAR DASPARIDA	// SORO /82 /2023
		VS	VS	()
606	ABLAPL/0004990/2023	STATE OF ODISHA PANKAJINI PANIGRAHI	SUBHANKAR ROUT	// / /0
		VS	VS	()
607	ABLAPL/0004991/2023	STATE OF ODISHA ARUN MAJHI	ANIRUDHA DAS	// PHULBANI SADAR /48 /2022
		VS	VS	()
608	ABLAPL/0004992/2023	STATE OF ODISHA BHIM YADAV	SOUMYA RANJAN DAS	// PLANTSITE /71 /2023
		VS	VS	()
609	ABLAPL/0004993/2023	STATE OF ODISHA SUSHANTA BISWAL	PARSURAM PANDA	// NAIKANI-DIHI /68 /2023
		VS	VS	()
610	ABLAPL/0004994/2023	STATE OF ODISHA RABI DALAI @ RABINDRA DALAI	BHARAT BHUSAN ROUSTRAY	// BRAHMAGIRI /40 /2023
		VS	VS	()
611	ABLAPL/0004995/2023	STATE OF ODISHA JAGANNATH SARANGIA	RESHMA BEHERA	// / /0
		VS	VS	()
612	ABLAPL/0004996/2023	STATE OF ODISHA BITTU GHOSH	DURGA PRASANNA MISHRA	// BRAJARAJNAGAR /60 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :16/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0004997/2023	STATE OF ODISHA MUNA @ BISWARANJAN SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /225 /2022 ()
614	ABLAPL/0004998/2023	STATE OF ODISHA SAGARIKA ACHARJYA VS	SANGRAMJIT PANDA VS	// JEYPORE TOWN /141 /2023 ()
615	ABLAPL/0004999/2023	STATE OF ODISHA RADHANATH RATH VS	SANGRAMJIT PANDA VS	// JEYPORE TOWN /141 /2023 ()
616	ABLAPL/0005000/2023	STATE OF ODISHA HRIHAR RATH VS	SANGRAMJIT PANDA VS	// JEYPORE TOWN /141 /2023 ()
617	ABLAPL/0005001/2023	STATE OF ODISHA HRUDANANDA @ BRUNDABAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// BARAMBA /118 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :16/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	17/2023 OJC/852/2002	O.S.E.B. WORKERS-MP	
2	42/2023 TRPCRL/47/2023	BISWA PRAKASH SHARMA-MP	
3	157/2023 CMAPL/415/2019	SUSAMA DEI-MP	M/S.P.K.RATH(1)
4	180/2023 MATA/167/2023	SASMITA MEHER-MP	PRASANNA KUMAR MISHRA
5	181/2023 MATA/214/2022	BHARATI BEHERA@PRADHAN-MP	PRAFULLA KUMAR RATH
6	182/2023 MATA/15/2021	BABITA PATRA @ BABI-MP	
7	191/2023 RVWPET/194/2023	ASHALATA PARIDA-MP	SIDHARTHA MISHRA
8	192/2023 RVWPET/194/2023	ASHALATA PARIDA-MP	SIDHARTHA MISHRA
9	193/2023 RVWPET/37/2018	CHIEF EXECUTIVE OFFICER,NESCO.-MP	M/S.RAMANTH ACHARYA
10	194/2023 RVWPET/196/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
11	195/2023 RVWPET/196/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
12	196/2023 RVWPET/197/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
13	203/2023 RPFAM/165/2023	NILAMADHABA SAHOO-MP	LAXMAN PRADHAN
14	204/2023 TRP(C)/183/2023	GOLAP ROUL-MP	ADHIRAJ MOHANTY
15	204/2023 RPFAM/165/2023	NILAMADHABA SAHOO-MP	LAXMAN PRADHAN
16	205/2023 TRP(C)/184/2023	ITISHREE MANDAL @ CHAND-MP	DEBASIS MISHRA
17	205/2023 RPFAM/16/2023	RASHMIRANJAN DASH-MP	GOKULANANDA PADHI
18	206/2023 RPFAM/16/2023	RASHMIRANJAN DASH-MP	GOKULANANDA PADHI
19	217/2023 CONTC/2467/2023	AMITA CHOUDHURY-MP	MR. SUBHANKAR ROUT
20	218/2023 CONTC/1267/2021	BICHITRA KUMAR JENA-MP	M/S SISIR KU PUROHIT,A.BAL,A.K.DAS,S.BISWAL
21	219/2023 CONTC/604/2019	MANORANJAN PANDA-MP	DINESH KUMAR PANDA
22	221/2023 CONTC/3490/2023	NRUSINGH CH.PRADHAN-MP	PRASANNA KUMAR NANDA
23	367/2023 CRLREV/266/2023	BAJIA NAYAK-MP	MANORANJAN ACHARYA
24	368/2023 CRLREV/264/2023	SUBASINI BAG-MP	HAREKRUSHNA BABU
25	369/2023 CRLREV/264/2023	SUBASINI BAG-MP	HAREKRUSHNA BABU
26	370/2023	PRANA NATH GUPTA-MP	SUKANTA KUMAR NAYAK

27	CRLREV/267/2023 371/2023	PRANA NATH GUPTA-MP	SUKANTA KUMAR NAYAK
28	CRLREV/267/2023 393/2023	D.M., M/S.NATIONAL INSURANCE CO. L.T.D.-MP	MAHITOSH SINHA
29	FAO/225/2023 394/2023	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO.INDIA-MP	DEBOSIN KARYA MISHRA
30	FAO/231/2023 535/2023	PADANI SUBUDHI-MP	SOUMYA MISHRA
31	CMP/559/2023 536/2023	MANOJ KUMAR NAIK-MP	MOHAMMED MUSTAQ ANSARI
32	CMP/568/2023 537/2023	SANJAY GUPTA-MP	BIJAY KUMAR MOHANTY
33	CMP/569/2023 541/2023	SMT.LALIN CHAND-MP	SOUMYA MISHRA
34	RSA/194/2004 542/2023	SACHIDANANDA MOHANTY-MP	M/S.R.K.MOHANTY/M/S.RAMAKANTA MOHANTY,D.K
35	RSA/170/2003 543/2023	BUDHURAM PATRA-MP	SATYABADI MANTRY
36	RSA/323/2022 544/2023	SABITA TUDU@HANSDAH-MP	MAHESWAR MOHANTY
37	RSA/201/2023 545/2023	B.BHARATI DORA-MP	PRABHASI NAYAK
38	RSA/93/2023 753/2023	SOURAV PATTANAIK @ PATTANAYAK-MP	AJIT KUMAR SAHOO
39	BLAPL/11206/2022 754/2023	NILAM KUMAR SWAIN-MP	
40	BLAPL/4502/2023 755/2023	BAPUN PRADHAN-MP	SATYABRATA PANDA
41	BLAPL/1454/2023 756/2023	SUSHANTA SINGH @ BAPI @ PINKU-MP	UMAKANTA BARIK
42	BLAPL/1984/2021 757/2023	SANKAR NAYAK-MP	
43	BLAPL/2588/2023 758/2023	AJAYA KUMAR MAHARANA-MP	SIDHARTH GOUTAM DAS
44	BLAPL/3955/2023 759/2023	NILAKANTHA PRADHAN-MP	
45	BLAPL/4648/2023 760/2023	DAVID MINZ-MP	SUBIR PALIT
46	BLAPL/4228/2023 761/2023	SHRISANT KUMAR-MP	SHUBHENDU KUMAR PARIDA
47	BLAPL/5466/2023 762/2023	DURGESH KUMAR GOYAL-MP	MAMATA MISHRA
48	BLAPL/10537/2022 763/2023	SRINIVAS C.-MP	
49	BLAPL/683/2023 764/2023	AJAYA SAHU @ JITU-MP	GOURAV MOHANTY
50	BLAPL/5584/2023 765/2023	ANANDA DEBATA-MP	AMLAN SHAKTI PAUL
51	BLAPL/4436/2023 766/2023	GAJANAN MEHER-MP	MANAS KUMAR CHAND
52	BLAPL/4762/2023 767/2023	CHITTARANJAN GHADEI @ BULU-MP	SANJIB KUMAR BHANJADEO
53	BLAPL/3978/2023 768/2023	JITENDRA PATIKA-MP	ADHIKARI CHITTARANJAN DAS, MR. DURGA PRASAD
54	BLAPL/7903/2022 827/2023	RASHMI RANJAN MOHANTY-MP	K.C.NAYAK
55	MACA/482/2020 828/2023	BASUDEV ROUT-MP	K.C.NAYAK
56	MACA/483/2020 829/2023	G LAXMAN RAO-MP	PRADEEP KUMAR MISHRA
57	MACA/470/2023 830/2023	CHARULATA ACHARYA-MP	
	MACA/1069/2006		

58	831/2023 MACA/471/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD-MP	AKASH KUMAR MISHRA
59	832/2023 MACA/471/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD-MP	AKASH KUMAR MISHRA
60	833/2023 MACA/471/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD-MP	AKASH KUMAR MISHRA
61	834/2023 MACA/472/2023	NAMITA MISHRA-MP	JAGABANDHU SAHU
62	835/2023 MACA/473/2023	M/S. UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD-MP	MUMBADE KUMAR GHOSE
63	836/2023 MACA/473/2023	M/S. UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD-MP	MUMBADE KUMAR GHOSE
64	837/2023 MACA/619/2009	BAIKUNTHA PATRA-MP	M/S.SARADA P.SARANGI
65	838/2023 MACA/660/2020	ICICI LOMBARD MOTOR INSURANCE CO. LTD-MP	
66	839/2023 MACA/474/2023	AHAMMADA ULA KHAN @ AHAMODULLAH KHAN-MP	SANTOSH KUMAR BRAHMA
67	840/2023 MACA/474/2023	AHAMMADA ULA KHAN @ AHAMODULLAH KHAN-MP	SANTOSH KUMAR BRAHMA
68	986/2023 ABLAPL/14919/2022	MANJUBALA PRADHAN-MP	
69	987/2023 ABLAPL/4121/2023	LOKANATH PRADHAN-MP	
70	988/2023 ABLAPL/4310/2023	RAKESH KUMAR SAHOO-MP	
71	989/2023 ABLAPL/2384/2023	RAMESH ROUT-MP	OMKAR DEVDAS
72	990/2023 ABLAPL/1205/2023	TARACHAND YADAV-MP	
73	991/2023 ABLAPL/5662/2022	DAMAYANTI ADHIKARI-MP	
74	992/2023 ABLAPL/4392/2023	PRAHALLAD PALAI-MP	
75	993/2023 ABLAPL/13108/2022	AKASH NAYAK @ AKASH KUMAR NAIK-MP	
76	994/2023 ABLAPL/1082/2020	LAXMIPRIYA BISHI-MP	
77	995/2023 ABLAPL/11953/2022	TUKUNA DAS-MP	
78	996/2023 ABLAPL/7657/2021	BAPUN SAHA @ MANASH SAHA-MP	
79	997/2023 ABLAPL/7631/2021	ADHAR KUMAR BEHERA-MP	
80	998/2023 ABLAPL/3915/2023	MADHUSUDAN SWAIN-MP	
81	999/2023 ABLAPL/11696/2022	PRATAP SWAIN @ PATIA-MP	
82	1000/2023 ABLAPL/1196/2023	SANGRAM KESHARI PATRA-MP	
83	1001/2023 ABLAPL/13484/2022	PADMA @ PADMA CHARAN SWAIN-MP	
84	1002/2023 ABLAPL/3536/2023	SATYANANDA NAIK-MP	
85	1003/2023 ABLAPL/11525/2022	ANILA NATH-MP	
86	1004/2023 ABLAPL/4071/2023	ABHIJEET KUMAR BHAKAT-MP	MANAS KUMAR CHAND
87	1005/2023 ABLAPL/65/2023	TAKUNA JENA @ SUDARSAN JENA-MP	
88	1006/2023 ABLAPL/3473/2023	TAMAL MALIK-MP	
89	1217/2023	JALANDHAR KUMBHAR-MP	TRILOCHAN NANDA

90	CRLA/843/2022 1218/2023 CRLA/28/2022	NAGESH BANDA-MP	PARIKSHIT PANDA
91	1219/2023 CRLA/45/2018	PRANAYA KUMAR SAHA@BABULI-MP	M/S.SUKANTA KU. MISHRA
92	1220/2023 CRLA/552/2023	MANGULI CHARAN PALEI-MP	BIKRAM KESHARI RAJ
93	1221/2023 CRLA/552/2023	MANGULI CHARAN PALEI-MP	BIKRAM KESHARI RAJ
94	1222/2023 CRLA/553/2023	CHHOTU @ SK. JAMIR-MP	AMULYA RATNA PANDA
95	1223/2023 CRLA/553/2023	CHHOTU @ SK. JAMIR-MP	AMULYA RATNA PANDA
96	1224/2023 CRLA/237/2021	ANANTA PARIDA-MP	AJAYA KUMAR BARIK M/S.K.C.SARANGI K.MISHRA I
97	1225/2023 CRLA/554/2023	RAM NARAYAN SINGH-MP	JASHOBANTA DASH
98	1226/2023 CRLA/554/2023	RAM NARAYAN SINGH-MP	JASHOBANTA DASH
99	1227/2023 CRLA/556/2023	DAITARI SAGAR-MP	JAJATI KESHARI KHUNTIA
100	1228/2023 CRLA/556/2023	DAITARI SAGAR-MP	JAJATI KESHARI KHUNTIA
101	1229/2023 CRLA/388/2019	PRAMOD SAHOO-MP	M/S.DEVASHIS PANDA
102	1230/2023 CRLA/557/2023	KHADIKA BADNAYAK-MP	RAJESH KUMAR MAHAPATRA
103	1231/2023 CRLA/557/2023	KHADIKA BADNAYAK-MP	RAJESH KUMAR MAHAPATRA
104	1684/2023 CRLMC/2360/2023	KARIMI CHAITANYA-MP	S.S.RAY
105	1685/2023 CRLMC/1875/2023	MADHUSMITA SAMANT-MP	
106	1686/2023 CRLMC/2231/2023	NARENDRA ROUT-MP	RAMAKANTA SARANGI
107	1687/2023 CRLMC/2385/2023	MANAS KUMAR MISHRA-MP	DEVASHIS PANDA
108	1688/2023 CRLMC/2386/2023	SUJIT BEHERA-MP	PRASANT KUMAR SAHOO
109	1689/2023 CRLMC/3315/2022	PRAVAT KUMAR SAHOO-MP	
110	1690/2023 CRLMC/2799/2021	ARUN KUMAR BEHERA-MP	BIJAYA KUMAR BEHERA I
111	1691/2023 CRLMC/2388/2023	JANARDAN DAS-MP	MONOMOY BASU
112	1692/2023 CRLMC/2389/2023	BISWAJIT CHOUDHURY @ BISHAL-MP	BIDESHI KUMAR GHADEI
113	1693/2023 CRLMC/2390/2023	SOUMYA RANJAN NAYAK-MP	BIDESHI KUMAR GHADEI
114	1694/2023 CRLMC/2392/2023	SANTOSH KUMAR PATRA-MP	JAYAKRISHNA MOHAPATRA
115	1695/2023 CRLMC/2101/2023	SAMBIT GADANAYAK-MP	
116	1696/2023 CRLMC/2394/2023	PURUSOTTAM BARIK-MP	APARESH BHOI
117	1697/2023 CRLMC/2397/2023	SK KAMIL-MP	BHUBAN MOHAN BHUYAN
118	1698/2023 CRLMC/2398/2023	RAJENDRA MALLIK @ RAJENDRA KUMAR MALLIK-MP	SIDHARTH PRASAD DAS
119	1699/2023 CRLMC/2401/2023	RUSIA DALAI @ HRUSIKESH DALAI-MP	BHARAT BHUSAN ROURAY
120	1700/2023 CRLMC/2402/2023	MANORANJAN TAREI @ TARAI-MP	SANKET KANUNGO

121	2614/2023 WA/1016/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
122	2615/2023 WA/1017/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
123	2616/2023 WA/1016/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
124	2617/2023 WA/1016/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
125	2618/2023 WA/1017/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
126	2619/2023 WA/1017/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
127	2620/2023 WA/1018/2023	SECRETARY, WORKS DEPARTMENT, ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
128	2621/2023 WA/1018/2023	SECRETARY, WORKS DEPARTMENT, ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
129	2622/2023 WA/1018/2023	SECRETARY, WORKS DEPARTMENT, ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
130	2623/2023 WA/1019/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
131	2624/2023 WA/1019/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
132	2625/2023 WA/1019/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
133	2626/2023 WA/1023/2023	SECY, WORKS DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
134	2627/2023 WA/1023/2023	SECY, WORKS DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
135	2628/2023 WA/1023/2023	SECY, WORKS DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
136	2629/2023 WA/1020/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
137	2630/2023 WA/1020/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
138	2631/2023 WA/1020/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
139	2632/2023 WA/1021/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
140	2633/2023 WA/1021/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
141	2634/2023 WA/1021/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
142	2635/2023 WA/1022/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
143	2636/2023 WA/1022/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
144	2637/2023 WA/1022/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
145	2638/2023 WA/1026/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
146	2639/2023 WA/1026/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
147	2640/2023 WA/1026/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
148	2641/2023 WA/1024/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
149	2642/2023 WA/1024/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
150	2643/2023 WA/1024/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
151	2644/2023 WA/1025/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
152	2645/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

153	WA/1025/2023 2646/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
154	WA/1025/2023 2647/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
155	WA/1027/2023 2648/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
156	WA/1027/2023 2649/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
157	WA/1027/2023 2650/2023	STATE OF ODISHA-MP	HARIKRISHNA PANIGRAHI, A.S.C.
158	WA/1029/2023 2651/2023	STATE OF ODISHA-MP	HARIKRISHNA PANIGRAHI, A.S.C.
159	WA/1029/2023 2652/2023	STATE OF ODISHA-MP	HARIKRISHNA PANIGRAHI, A.S.C.
160	WA/1029/2023 2653/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
161	WA/1028/2023 2654/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
162	WA/1028/2023 2655/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
163	WA/1028/2023 2656/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
164	WA/1031/2023 2657/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
165	WA/1031/2023 2658/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
166	WA/1031/2023 2659/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
167	WA/1030/2023 2660/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
168	WA/1030/2023 2661/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
169	WA/1032/2023 2662/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
170	WA/1032/2023 2663/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, A.S.C.
171	WA/1032/2023 2664/2023	ADDL. CHIEF SECY, W.R. DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
172	WA/1033/2023 2665/2023	ADDL. CHIEF SECY, W.R. DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
173	WA/1033/2023 2666/2023	ADDL. CHIEF SECY, W.R. DEPTT., ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
174	WA/1033/2023 2667/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
175	WA/1034/2023 2668/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
176	WA/1034/2023 2669/2023	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
177	WA/1034/2023 2670/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
178	WA/1035/2023 2671/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
179	WA/1035/2023 2672/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
180	WA/1035/2023 2673/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
181	WA/1036/2023 2674/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
182	WA/1036/2023 2675/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SANJAY RATH, A.S.C.
183	WA/1036/2023 2676/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
	WA/1037/2023		

184	2677/2023 WA/1037/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
185	2678/2023 WA/1038/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
186	2679/2023 WA/1038/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
187	2680/2023 WA/1039/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
188	2681/2023 WA/1039/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
189	2682/2023 WA/1039/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
190	2683/2023 WA/1040/2023	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SANJAY RATH,A.S.C
191	2684/2023 WA/1040/2023	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SANJAY RATH,A.S.C
192	2685/2023 WA/1040/2023	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SANJAY RATH,A.S.C
193	2686/2023 WA/1041/2023	ADDL.CHIEF SECRETAY WATER RESOURCES DEPARTMENT	INDRANIL RANJAN DASH,A.G.A
194	2687/2023 WA/1041/2023	ADDL.CHIEF SECRETAY WATER RESOURCES DEPARTMENT	INDRANIL RANJAN DASH,A.G.A
195	2688/2023 WA/270/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	ABHIRAM SWAIN
196	2689/2023 WA/270/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	ABHIRAM SWAIN
197	2690/2023 WA/1047/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
198	2691/2023 WA/1047/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
199	2692/2023 WA/1047/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
200	2693/2023 WA/272/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	ABHIRAM SWAIN ,S.C.MOHANTY, N.C.MOHARANA, D
201	2694/2023 WA/272/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	ABHIRAM SWAIN ,S.C.MOHANTY, N.C.MOHARANA, D
202	2695/2023 WA/269/2020	GAJENDRANATH SETHI@GAJENDRA SETHI-MP	ABHIRAM SWAIN
203	2696/2023 WA/269/2020	GAJENDRANATH SETHI@GAJENDRA SETHI-MP	ABHIRAM SWAIN
204	2697/2023 WA/273/2020	GAJENDRANATH SETHI@GAJENDRA SETHI-MP	ABHIRAM SWAIN
205	2698/2023 WA/273/2020	GAJENDRANATH SETHI@GAJENDRA SETHI-MP	ABHIRAM SWAIN
206	2699/2023 WA/309/2018	DR.PRANATI SATAPATHY-MP	KALI PRASANNA MISHRA
207	2700/2023 WA/274/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	ABHIRAM SWAIN
208	2701/2023 WA/274/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	ABHIRAM SWAIN
209	2702/2023 WA/271/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	M/S.ABHIRAM SWAIN
210	2703/2023 WA/271/2020	GAJENDRANATH SETHI @ GAJENDRA SETHI-MP	M/S.ABHIRAM SWAIN
211	2704/2023 WA/1041/2023	ADDL.CHIEF SECRETAY WATER RESOURCES DEPARTMENT	INDRANIL NARAYAN PATNAIK,A.G.A
212	2705/2023 WA/1042/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
213	2706/2023 WA/1042/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
214	2707/2023 WA/1048/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
215	2708/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.

216	WA/1048/2023 2709/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
217	WA/1048/2023 2710/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
218	WA/1043/2023 2711/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
219	WA/1043/2023 2712/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
220	WA/1044/2023 2713/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
221	WA/1044/2023 2714/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
222	WA/1045/2023 2715/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
223	WA/1045/2023 2716/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
224	WA/1046/2023 2717/2023	STATE OF ODISHA-MP	AJODHYA RANJAN DASH,A.G.A
225	WA/1046/2023 2718/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
226	WA/1049/2023 2719/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
227	WA/1049/2023 2720/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
228	WA/1049/2023 2721/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
229	WA/1050/2023 2722/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
230	WA/1050/2023 2723/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
231	WA/1050/2023 2724/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
232	WA/1052/2023 2725/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
233	WA/1052/2023 2726/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
234	WA/1051/2023 2727/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
235	WA/1051/2023 2728/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
236	WA/1051/2023 2729/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
237	WA/1053/2023 2730/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
238	WA/1053/2023 2731/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
239	WA/1054/2023 2732/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
240	WA/1054/2023 7405/2023	JAHAR ALLI KHAN-MP	
241	WP(C)/10107/2023 7406/2023	HARIDAS RAY-MP	ARJUNA CHARAN BEHERA
242	WP(C)/16197/2023 7407/2023	SUNIL RAY-MP	ARJUNA CHARAN BEHERA
243	WP(C)/16201/2023 7408/2023	MADHAB BAIN-MP	ARJUNA CHARAN BEHERA
244	WP(C)/16206/2023 7409/2023	TAPATI BAIN-MP	ARJUNA CHARAN BEHERA
245	WP(C)/16211/2023 7410/2023	CHAKRADHAR DORA-MP	MANOJ KUMAR PATI
246	WP(C)/16212/2023 7411/2023	KAILASH CHANDRA BHUE-MP	MANOJ KUMAR PATI
	WP(C)/16216/2023		

247	7412/2023 WP(C)/13720/2023	BISWAMOHAN PATNAIK-MP	SUDHANSHU SEKHAR PRATAP
248	7413/2023 WP(C)/16228/2023	SHREEKANTA PRADHAN-MP	MANOJ KUMAR PATI
249	7414/2023 WP(C)/16237/2023	SATYANANDA DIP-MP	MANOJ KUMAR PATI
250	7415/2023 WP(C)/16240/2023	NABAGHANA MALLICK-MP	SUDHANSHU SEKHAR PRATAP
251	7416/2023 WP(C)/4319/2018	THE BM,BAJAJ ALLIANZ LIFE INSURANCE CO.LTD.,BERHAMPUR	DEEPA MITTA
252	7417/2023 WP(C)/16243/2023	KSHYAMA SAGAR SINGH-MP	MANOJ KUMAR PATI
253	7418/2023 WP(C)/16245/2023	GOBINDAPUR PACS LTD.,KENDRAPARA-MP	PRAFULLA KUMAR RATH
254	7419/2023 WP(C)/16249/2023	PRAMOD SETH-MP	MANOJ KUMAR PATI
255	7420/2023 WP(C)/16252/2023	SABITA KUMARI MAHARANA-MP	KRISHNA CHANDRA SAHU
256	7421/2023 WP(C)/16254/2023	SARAT KUMAR RATH-MP	TANMAY MISHRA
257	7422/2023 WP(C)/36190/2022	MRUTUNJAY KAR-MP	
258	7423/2023 WP(C)/36190/2022	MRUTUNJAY KAR-MP	
259	7424/2023 WP(C)/16259/2023	KHADALPOKHARI SEVA SAMABAYA SAMITI, BHADRAKAL	DEEPAK KUMAR MOHAPATRA
260	7425/2023 WP(C)/16260/2023	SARAT KUMAR RATH-MP	TANMAY MISHRA
261	7426/2023 WP(C)/16264/2023	RANJIT KUMAR JENA-MP	DEEPAK KUMAR MOHAPATRA
262	7427/2023 WP(C)/16265/2023	JAYADRATHA RANA-MP	MANOJ KUMAR PATI
263	7428/2023 WP(C)/16271/2023	MOHIT PODH-MP	MANOJ KUMAR PATI
264	7429/2023 WP(C)/16274/2023	KAILASH CHANDRA ROUT-MP	BISWABIHARI MOHANTY
265	7430/2023 WP(C)/16278/2023	GUNA SAGAR KUANAR-MP	MANOJ KUMAR PATI
266	7431/2023 WP(C)/16279/2023	MANAS DEBTA-MP	MANOJ KUMAR PATI
267	7432/2023 WP(C)/16283/2023	SASMITA MUNDA-MP	PRADEEP KUMAR KHUNTIA
268	7433/2023 WP(C)/16286/2023	TILLOTAMA MOHANTY-MP	DEBAJYOTI CHATTERJEE
269	7434/2023 WP(C)/16296/2023	BHIMASINGH MOHAPATRA-MP	PRASANTA KUMAR PANDA
270	7435/2023 WP(C)/16301/2023	GOPINATH SWAIN-MP	JAJATI KESHARI KHUNTIA
271	7436/2023 WP(C)/16304/2023	DINA BANDHU JENA-MP	JAJATI KESHARI KHUNTIA
272	7437/2023 WP(C)/12404/2016	BINA SHUKLA-MP	SOUMYA MISHRA
273	7438/2023 WP(C)/16302/2023	PARTHA KUMAR DAS-MP	RAJA DIGBIJAY KISHORE DASH
274	7439/2023 WP(C)/16306/2023	NIRANJAN DAS-MP	JAJATI KESHARI KHUNTIA
275	7440/2023 WP(C)/12754/2023	SAIBANI MOHANTY-MP	
276	7441/2023 WP(C)/16322/2023	SURYAMANI TRIPATHY-MP	SANTOSH KUMAR DWIVEDY
277	7442/2023 WP(C)/16330/2023	PADMABATI MOHANTA-MP	SUSHANTA KUMAR MISHRA
278	7443/2023	SANJAYA KESHARI MOHAPATRA-MP	NIRANJAN PANDA

279	WP(C)/16332/2023 7444/2023	DHIRENDRA MALIK-MP	SIDHARTHA MISHRA I
280	WP(C)/16336/2023 7445/2023	PRAFULLA KUMAR SINGH-MP	PRAFULLA KUMAR MOHAPATRA
281	WP(C)/16339/2023 7446/2023	PUNA GHADEI-MP	BIJAYA KUMAR ROUSTRAY
282	WP(C)/16342/2023 7447/2023	PRATAP CHANDRA BEHERA-MP	S.K.SAMAL
283	WP(C)/16348/2023 7448/2023	PRAFULLA CHANDRA BEHERA-MP	MANOJ KUMAR MOHANTY
284	WP(C)/16351/2023 7449/2023	BIPRA CHARAN JAYPURIA-MP	KEDAR SANKAR SAHU
285	WP(C)/16354/2023 7450/2023	BIDYUTLATA BISWAL-MP	SAUBHAGYA KUMAR SAMAL
286	WP(C)/16356/2023 7451/2023	ANANDA PADIAMI @ PODIAMI-MP	BIDESH RANJAN BEHERA
287	WP(C)/16357/2023 7452/2023	DWAIPAYAN PATTANAIAK-MP	SAMVIT MOHANTY
288	WP(C)/16358/2023 7453/2023	VEDANTA LTD., MUMBAI-MP	PRASHANTA KUMAR NAYAK
289	WP(C)/9617/2023 7454/2023	BOYIDAPU SRINIVASU-MP	SWAPNA KUMAR OJHA
290	WP(C)/16361/2023 7455/2023	VEDANTA LTD., MUMBAI-MP	PRASHANTA KUMAR NAYAK
291	WP(C)/9617/2023 7456/2023	RAMESH MUNDA-MP	OMKAR DEVDAS
292	WP(C)/2815/2022 7457/2023	RAMA CHANDRA NAYAK-MP	BISWAJIT MOHAPATRA
293	WP(C)/16363/2023 7458/2023	JAGANNATH JENA-MP	PRAFULLA KUMAR MOHAPATRA
294	WP(C)/7003/2023 7459/2023	RAJBIR NARWAL-MP	PRATYUSHA NAIDU
295	WP(C)/33348/2022 7460/2023	KANTILATA NAIK-MP	AVIJIT PATNAIK
296	WP(C)/13437/2023 7461/2023	NALINIKANTA PATTANAYAK-MP	GOKULANANDA SAHU
297	WP(C)/16368/2023 7462/2023	UMESH PRASAD SHIAL-MP	
298	WP(C)/7134/2023 7463/2023	DAMODAR MOHANTY-MP	BIBHU PRASAD MOHANTY
299	WP(C)/16376/2023 7464/2023	NARENDRA KHEMUNDU-MP	MANORANJAN PADHY
300	WP(C)/16377/2023 7465/2023	M/S SHRI KRUPALU STEEL AND CASTING, JAJPUR-MP	LALIT KUMAR MAHARANA
301	WP(C)/16196/2023 7466/2023	M/S SHRI KRUPALU STEEL AND CASTING, JAJPUR-MP	LALIT KUMAR MAHARANA
302	WP(C)/16196/2023 7467/2023	UTKALI BISWAL-MP	HIMANSHU SEKHAR MISHRA
303	WP(C)/16380/2023 7468/2023	RAMA CHANDRA HARIJAN-MP	MANORANJAN PADHY
304	WP(C)/16381/2023 7469/2023	ALOK PRADHAN-MP	SHASHI BHUSAN JENA
305	WP(C)/16383/2023 7470/2023	BRAHMANI RIVER PELLETS LIMITED-MP	RAJIV KUMAR MAHANTA
306	WP(C)/16370/2023 7471/2023	DILLIP KUMAR BARAL-MP	ANUP KUMAR MOHAPATRA
307	WP(C)/16400/2023 7472/2023	M/S. SHREE URMILA FLY ASH BRICKS, KHURDA-MP	RUDRA PRASAD KAR
308	WP(C)/16397/2023 7473/2023	MANJULATA DAS-MP	PRAFULLA KUMAR MOHAPATRA
309	WP(C)/16429/2023 7474/2023	BRUNDABAN DAS AJAD-MP	DR. BINODA KUMAR MISHRA
	WP(C)/16434/2023		

310	7475/2023 WP(C)/16439/2023	SUDHAKAR DAS-MP	PRAFULLA KUMAR MOHAPATRA
311	7476/2023 WP(C)/16457/2023	MAHESWAR ROUT-MP	AMITAV DAS
312	7477/2023 WP(C)/16459/2023	SUBAS CHANDRA JENA-MP	ASIT KUMAR DASH
313	7478/2023 WP(C)/7214/2019	CHOUDHURY NAIK-MP	
314	7479/2023 WP(C)/1511/2019	MANJULATA PATRA-MP	
315	7481/2023 WP(C)/6187/2019	SUKADEV NAIK-MP	
316	7482/2023 WP(C)/1340/2019	JADUMANI KARUA @ MUKHI-MP	
317	7483/2023 WP(C)/10267/2019	SIKHESWAR NAIK-MP	
318	7484/2023 WP(C)/16463/2023	ARJUNA KUMAR MALLICK-MP	SUBRAT KUMAR KAR
319	7485/2023 WP(C)/24529/2013	NATIONAL INSURANCE C-MP	
320	7486/2023 WP(C)/16461/2023	GOPI ROUT-MP	AMITAV DAS
321	7487/2023 WP(C)/24529/2013	NATIONAL INSURANCE C-MP	
322	7488/2023 WP(C)/16467/2023	KANDURI SAMAL-MP	AMITAV DAS
323	7489/2023 WP(C)/16470/2023	KALANDI SWAIN-MP	AMITAV DAS
324	7490/2023 WP(C)/16469/2023	MAHAVIR INFRA DEVELOPERS PVT. LTD., BBSR-MP	SUKANTA KUMAR DALAI
325	7491/2023 WP(C)/16471/2023	TAHAL TARAI-MP	AMITAV DAS
326	7492/2023 WP(C)/16472/2023	DAMODAR DAS-MP	SUKANTA KUMAR DALAI
327	7493/2023 WP(C)/16473/2023	M/S. ENVIRON SOLAR PVT. LTD. BALASORE-MP	BHABANI PRASAD MOHANTY
328	7494/2023 WP(C)/16474/2023	BABAJI DAS-MP	AMITAV DAS
329	7495/2023 WP(C)/16476/2023	GADADHAR DAS-MP	AMITAV DAS
330	7496/2023 WP(C)/16478/2023	SUSANTA KUMAR DAS-MP	AMITAV DAS
331	7497/2023 WP(C)/16479/2023	DR. PRATAP KUMAR JENA-MP	SABYASACHI PANDA
332	7498/2023 WP(C)/16480/2023	KULAMANI SETHI-MP	BRAHMANANDA TRIPATHY
333	7499/2023 WP(C)/16477/2023	BISHNU SETH-MP	BHARATI DASH
334	7500/2023 WP(C)/16481/2023	SURENDRA TARAI @ SURENDRANATH TARAI-MP	AMITAV DAS
335	7501/2023 WP(C)/16482/2023	SUDHIR SAMAL-MP	AMITAV DAS
336	7502/2023 WP(C)/16484/2023	SAILENDRA DAS-MP	AMITAV DAS
337	7503/2023 WP(C)/16483/2023	NARAHARI MUDULI-MP	SUKANTA KUMAR DALAI
338	7504/2023 WP(C)/16485/2023	PRIYARANJAN PANDA-MP	AMITAV DAS
339	7505/2023 WP(C)/16486/2023	SUDIPTA SEKHAR SARDAR-MP	SUKANTA KUMAR DALAI
340	7506/2023 WP(C)/16487/2023	BHAGYADHAR TARAI-MP	AMITAV DAS
341	7507/2023	BIPRA SAHOO-MP	ALEKH CHANDRA MOHANTY

342	WP(C)/16488/2023 7509/2023	ASHOK KUMAR SAHOO-MP	BAIJAYANTI MOHANTY
343	WP(C)/16491/2023 7510/2023	NRUSINGHA SWAIN-MP	
344	WP(C)/15019/2023 7511/2023	SANTOSH KUMAR DAS-MP	
345	WP(C)/18775/2021 7512/2023	FAKIRA CHARAN BEHERA-MP	
346	WP(C)/18776/2021 7513/2023	JAGABANDHU SWAIN-MP	AMITAV DAS
347	WP(C)/16496/2023 7514/2023	KUNDALA SUGUNA-MP	DEEPALI MAHAPATRA
348	WP(C)/16495/2023 7515/2023	DIBENDU KABI-MP	
349	WP(C)/18777/2021 7516/2023	BHAGABAN MAHARANA-MP	
350	WP(C)/18778/2021 7517/2023	JAYAKRUSHNA DAS-MP	
351	WP(C)/29461/2021 7518/2023	PRAKASH CHANDRA PANDA-MP	
352	WP(C)/33098/2021 7519/2023	BICHHANDA LUHA-MP	
353	WP(C)/33100/2021 7520/2023	MINATI PANDA-MP	BISWORANJAN SWAIN
354	WP(C)/16499/2023 7521/2023	BASANTA KUMAR PANDA-MP	MANAS CHAND
355	WP(C)/16340/2023 7522/2023	MADHUCHHANDA SAHOO-MP	DR. JITENDRA KUMAR LENKA
356	WP(C)/14936/2023 7523/2023	KRUSHNA CHANDRA SETHI-MP	SIDHESWAR MALLIK
357	WP(C)/15515/2023 7524/2023	LAXMIDHAR BHUYAN-MP	
358	WP(C)/14423/2023 7525/2023	M/S SUN GREEN VALLEYS PVT. LTD., BBSR-MP	
359	WP(C)/6620/2023 7526/2023	BIRENDRA BHUE-MP	M/S.AMAR KU.MOHANTY
360	WP(C)/23897/2014 7527/2023	PUSPALATA TRIPATHY-MP	RABINDRA NATH PRUSTY
361	WP(C)/16508/2023 7528/2023	CHAITANYA MALIK-MP	
362	WP(C)/20474/2012 7529/2023	KSHETRA MOHAN SETHI-MP	
363	WP(C)/480/2013 7530/2023	RAMAKANTA NAYAK-MP	DEEPAK KUMAR PANI
364	WP(C)/7864/2023 7531/2023	MIR YAHID-MP	SAMVIT MOHANTY
365	WP(C)/16529/2023 7532/2023	SUSANTA KUMAR SAHU @ SUSANT KUMAR SAHOO-MP	BIDESH RANJAN BEHERA
366	WP(C)/16534/2023 7533/2023	BALI MUDULI-MP	BIDESH RANJAN BEHERA
367	WP(C)/16535/2023 7534/2023	MRUTUNJAY PATRA-MP	KEDAR KUMAR DASH
368	WP(C)/16542/2023 7535/2023	RANJIT PATRA-MP	KEDAR KUMAR DASH
369	WP(C)/16541/2023 7536/2023	DILIP KUMAR JENA-MP	KEDAR KUMAR DASH
370	WP(C)/16540/2023 7537/2023	NITYANANDA ROUT-MP	CHIRANJAYA MOHANTY
	WP(C)/16545/2023		